

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE , CHENNAI (SZ)

Original Application No.194 of 2025.

IN THE MATTER OF :

Tandur Citizens Welfare Society

Reg.No.714/2016.

Rep. by its President

Rajgopal Sarada

Having its registered office at

No.7/7/52/4A, Gomthi Kunj

Tandur - 501 141.

Telangana.

... Applicant

Versus

1. The Engineer -in-Chief

Irrigation & CAD Department

Jalasoudha Building

Irrum - manzil colony

Hyderabad – 500482

Email id: encawtg@gmail.com and Ors

... 1 to 8 Respondents

REPORT FILED ON BEHALF OF RESPONDENTS NOS.1 & 2


IRRIGATION & CAD DEPARTMENT


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 Executive Engineer, I&CADD.,
 Irrigation Division No.4, Vikarabad.


 Mrs. H. YASMEEN ALI,
 COUNSEL FOR THE 1st & 2nd RESPONDENTS

PLACE : CHENNAI

DATE : 07.02.2026.

REPORT SUBMITTED ON BEHALF OF THE ENGINEER-IN-CHIEF, IRRIGATION & CAD
DEPARTMENT, HYDERABAD, TELANGANA (RESPONDENT NO.1) & DEPUTY
EXECUTIVE ENGINEER, IRRIGATION & CAD DEPARTMENT, TANDUR (RESPONDENT
NO.2) IN O.A.No.194 of 2025 (SZ) BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI.

- (I). 1. It is submitted that, the tank named Golla Cheruvu of Tandur Village & Mandal, Vikarabad District is a Minor Irrigation tank duly maintained by the Panchayath Raj Department before year 2005. In the year 2005, the tank was handed over to the Irrigation department. The tank Golla Cheruvu is falling under Survey No.107 of Tandur Village & Mandal. As per Revenue Pahani records of Golla Cheruvu i.e., Sy.No.107, a total extent of Ac.81-03 Gts. is recorded as "Shikam Sarkari" which is a Government land.
2. The Tandur town is famous for shabad stones, having several industries, cement factories, debris and effluents are being dumped in the tank bed of Golla Cheruvu before. The Sub-Collector, Tandur Division on Dt.15.02.2017 has requested to submit the Location sketch map of land bearing Sy.No.107. Accordingly, the Joint Inspection was done for Golla Cheruvu of Tandur (V) & (M) and the FTL Survey was done on Dt.16.02.2017 & Dt.17.02.2017 by the Revenue Department Tahasildar of Tandur Mandal & Dy.Inspector of Surveys, Tandur Division; Assistant Director of Mines & Geology and Irrigation Department.

It is submitted that, while fixing the Full Tank Level (FTL) of Golla Cheruvu in the year 2017, it was primarily observed that the FTL area of the tank was badly affected due to encroachments provoking the tank. The major encroachments include dumping of stone debris into the tank FTL, development of new layout by private people along the dumped debris and majorly development of slums of poor people in considerably large part of the FTL. All the above said encroachments have primarily affected the FTL of the tank as all the encroachments contribute to affect the Full Tank Level (FTL) of the tank. Copy of joint inspection report Dt.18.02.2017 enclosed as Annexure-1 along with sketch map as Annexure-2). As per G.O.Ms.No.168, Dt.07.04.2012, MA&UD Department (copy of G.O. enclosed as Annexure-3), as per para 3(a)(ii)(2) a Buffer zone of 30m from the FTL boundary of tank of area 10Ha and above is to be maintained and para 3(a)(ii)(5) a buffer zone of 2m from the defined boundary of Canal, Vagu, Nala, Storm Water Drain of width upto 10m has to be maintained (i.e., 2m from Feeder channel of Palle Cheruvu, Malreddypalle Village has to be left). It was found that, various structures are existing in the tank bed area. A total extent of Ac.11-03 Gts. encroachments are observed.

3. The then Dy. Executive Engineer, I.B.Sub-Division, Tandur (Respondent No.2) has addressed a letter to the Assistant Director, Mines & Geology, Tandur Sub-Division regarding removal of cut stones & stone debris dumped in to the tank bed of Golla Cheruvu on Dt.27.10.2016 (copy of letter enclosed as Annexure-4) and a copy marked to

the Executive Engineer, Vikarabad District, the RDO Tandur Division and the Tahasildar of Tandur Mandal.

4. Also, as per the instructions of Revenue Divisional Officer (RDO), Tandur Division, the Joint Inspection was also conducted on Dt.04.07.2018 by the RDO, Tandur Division; the Dy.Executive Engineer, Irrigation Sub-Division Tandur; the Municipal Commissioner, Tandur; MRO Tandur Mandal; AEE, I.B. Tandur and VRO Tandur Madal to fix up the FTL and identifying the Shikam area by the Revenue Department has been done and identified encroachments. During the joint inspection fixing of Sy.No.107 Shikam land was done. The then Dy. Executive Engineer, I.B.Sub-Division, Tandur (Respondent No.2) has requested the RDO, Tandur Division to instruct the concerned to clear all the encroachments on Dt.09.07.2018 & Dt.24.07.2018 (copy of letters enclosed as Annexure-5&6) and a copy marked to the District Collector, Vikarabad District, the Municipal Commissioner, Tandur and the Executive Engineer, Vikarabad District.
 5. Further, the joint inspection was conducted by the Irrigation and Revenue officials on Dt.20.04.2022 and observed few structures are existing in FTL and Buffer zone (copy of joint inspection report enclosed as Annexure-7). The Dy. Executive Engineer, Irrigation Sub-Division No.2, Tandur (Respondent No.2) has addressed letters to the Tahasildar, Tandur Mandal and RDO, Tandur Division with a copy the Dy. Executive Engineer, Municipal, Tandur and Executive Engineer, Irrigation Division No.4, Vikarabad on Dt.21.05.2022, Dt.30.05.2022, Dt.08.06.2022 & Dt.16.12.2022 (copies of letters enclosed as Annexure-8 to 11) and also the Executive Engineer, Irrigation Division No.4, Vikarabad has addressed letter to the District Collector & Magistrate, Vikarabad District and copy marked to the RDO, Tandur Division for taking necessary action on the above matter on Dt.08.06.2022 (copy of letter enclosed as Annexure-12).
 6. Further, few constructions are observed in the FTL and on Feeder Channel of Golla Cheruvu a letter was addressed by the Assistant Executive Engineer, Irrigation Section, Tandur on Dt.11.09.2025 to the Tahasildar, Tandur Mandal & Municipal Commissioner, Tandur and the Dy. Executive Engineer, Irrigation Sub-Division No.2, Tandur (Respondent No.2) on Dt.12.09.2025 has reported the same to the Executive Engineer, Irrigation Division No.4, Vikarabad, the Sub-Collector Tandur, Tahasildar, Tandur Mandal and Municipal Commissioner, Tandur for taking necessary action on the above matter (copies of letters enclosed as Annexure-13 & 14).
- (II). 1. As number of Sewerage Drains from Tandur Town are entering directly into the tank Golla Cheruvu, the Dy. Executive Engineer, Irrigation Sub-Division No.2, Tandur (Respondent No.2) has addressed letters to the Municipal Commissioner of Tandur Municipality requesting several times to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant, etc., in order to protect the water body from getting contaminated on Dt.20.04.2016, Dt.30.06.2018, Dt.14.06.2022, Dt.14.12.2022, Dt.16.12.2022 and Dt.02.03.2024 with a copy marked to

RDO Tandur Division and letters were also addressed to the RDO Tandur Division on Dt.09.07.2018, Dt.24.07.2018 (copies of letters enclosed as Annexure-15 to 22) and a copy marked to the District Collector Vikarabad District, the Municipal Commissioner and the Executive Engineer Vikarabad District.

2. The Tahasildar, Tandur Mandal on Dt.07.07.2018 (copy of letter enclosed as Annexure-23) has requested the Commissioner, Tandur Municipality to take steps by making alternate arrangements or by constructing Sewerage Treatment Plant, etc., to divert the drain water from Golla Cheruvu Tank by making alternate arrangements and report compliance.
3. The Executive Engineer, I.B.Division, Vikarabad has addressed letter to the District Collector, Vikarabad District and a copy marked to the Municipal Commissioner, Tandur on Dt.02.07.2018, Dt.12.06.2019, Dt.04.07.2019, Dt.05.08.2019, Dt.16.06.2022 and a copy to the District Collector Vikarabad District and RDO Tandur Division regarding diversion of Drainage inflows as mentioned and also addressed letter to the RDO Tandur Division on Dt.04.07.2019 with a copy to the District Collector Vikarabad District for addressing the Municipal Authorities for diverting the drainage inflows (copies of letters enclosed as Annexures-24 to 29).

Even after repeated requests, the drainage inflows coming in to the Golla Cheruvu tank was not diverted by the Municipal authorities.

4. The Superintending Engineer, Irrigation Circle, Ranga Reddy District has addressed letter to the Chief Engineer, Minor Irrigation, Hyderabad higher officials of the Irrigation department on Dt.18.07.2019 (copy of letter enclosed as Annexure-30) and a copy marked to the District Collector Vikarabad District with a request to address the Commissioner, Tandur Municipality to cooperate for development of Golla Cheruvu tank.
4. Meanwhile, as per the representation of Hon'ble MLA of Tandur Constituency, the Irrigation Department has proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of 1300m. Accordingly, the estimate is prepared and the work was sanctioned by the Government of Telangana for an amount of Rs.488.00 Lakhs vide G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024. Accordingly technical sanction was accorded by the Chief Engineer (Irrigation), Hyderabad on Dt.27.11.2024 and the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agreement No.10/2024-25, Dt.19.02.2025 and the work Construction of Sewerage Diversion Box Drain is nearing to completion.
5. In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank from Weir to left flank of tank Bund. Hence, the Dy.Executive Engineer,

- Irrigation Sub-Division No.2, Tandur (Respondent No.2) has requested the Executive Engineer, Irrigation Division No.4, Vikarabad to address the Municipal Commissioner, Tandur Municipality for taking up the “**additional work**” for diversion of Sewage water from Left flank of Bund to disposal point on Dt.06.12.2024, Dt.14.02.2025, Dt.15.07.2025, Dt.17.09.2025 & Dt.01.01.2026 and copy to the Municipal Commissioner, Tandur (copy of letters enclosed as Annexures-31 to 35).
6. In view of the above, the Executive Engineer, Irrigation Division No.4, Vikarabad has addressed letter to the Municipal Commissioner, Tandur Municipality for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water and Constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated on Dt.10.01.2025, Dt.22.04.2025, Dt.26.07.2025, Dt.24.10.2025 & Dt.31.01.2026 (copy of letters enclosed as Annexures-36 to 40) and a copy marked to the District Collector Vikarabad District & the Sub-Collector Tandur. The Executive Engineer has also addressed letter to the Superintending Engineer, Irrigation Circle, Chevella on Dt.17.12.2024 and Dt.20.12.2024 (copy of letters enclosed as Annexures-45&46).
 7. In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, “diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as **additional work immediately by the Municipal Commissioner, Tandur Municipality, Vikarabad District on priority basis for drainage disposal and treatment of sewerage water, as it is a part of Municipal work**”.
 8. The Superintending Engineer, Irrigation Circle, Chevella has addressed letter to the District Collector, Vikarabad District to address the concern authorities to expedite the process of establishing the STPs on Dt.01.12.2025 (copy of letter enclosed as Annexure-41).
 8. The Chief Engineer (Irrigation), Hyderabad higher officials of Irrigation Department has addressed a letter to the District Collector, Vikarabad District regarding to address the concern authorities to expedite the process of establishing the STPs for avoiding the contamination of water body Golla Cheruvu immediately as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department on Dt.01.02.2025 (copy of letter enclosed as Annexure-42). Also the CE(I)/Hyd has addressed letter to the Engineer-in-Chief (General), Hyderabad on Dt.01.02.2025 (copy of letter enclosed as Annexure-43). regarding above.

9. Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad higher officials of Irrigation Department has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body on Dt.15.02.2025 (copy of letter enclosed as Annexures-44).

10. Also, the Dy. Executive Engineer, Irrigation Sub-Division No.2, Tandur vide letters Dt.23.06.2025, Dt.17.09.2025 & Dt.16.01.2026 and Executive Engineer, Irrigation Division No.4, Vikarabad vide letters on Dt.22.04.2025, Dt.26.07.2025 & Dt.31.01.2026 has addressed several letters to the Municipal Commissioner, Tandur for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated and a copy marked to the District Collector Vikarabad District and the Sub-Collector Tandur (copy of letters enclosed as Annexure-47 to 52).

(III). 1. It is kindly submitted that, the Telangana Pollution Control Board letter vide TGPCB, Hyderabad vide Board directions to the Tandur Municipality vide Order Dt.19.11.2024 (copy enclosed as Annexures-53) has issued the directions to the Municipal Commissioner, Tandur Municipality on Dt.28.01.2025 (copy enclosed as Annexures-54) under Water Act and requested to take necessary action immediately to prevent sewerage water entering into Malreddypalle Cheruvu and Golla Cheruvu.

2. In this regard, the Dy. Executive Engineer, Irrigation Sub-Division No.2, Tandur (Respondent No.2) on Dt.19.03.2025, Dt.23.06.2025, Dt.17.09.2025, Dt.17.01.2026 (copies enclosed as Annexure-55 to 58) & Executive Engineer, Irrigation Division No.4, Vikarabad on Dt.25.04.2025, Dt.26.07.2025 & Dt.31.01.2026 (copies of letters enclosed as Annexures-59 to 61) has addressed letters to the Municipal Commissioner, Tandur Municipality to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements at Kagna River, Golla Cheruvu and Malreddypalle Cheruvu, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

(IV). It is submitted that, the tank Patha Kunta, there is no such Kunta as per the Irrigation records and also as per the list of Tanks handed over to the Irrigation Department in the year 2005 by the Panchayath Raj Department vide G.O.Ms.No.216, Dt.13.06.2005 (copy of G.O. enclosed as Annexure-62).

(V). It is submitted that,

1. Creating an artificial lake on Government land in the vicinity of Tandur requires the involvement of multiple Government departments for identifying land, checking feasibility, arranging funds and carrying out the work including Revenue, Irrigation, Municipal Administration and Environment Departments.

b

2. To prevent filthy and untreated drainage water from entering Golla Cheruvu and Malreddypalle Cheruvu, letters were addressed to the concerned Municipal Authorities of Tandur requesting the Construction of a Sewerage Treatment Plant (STP) or alternative arrangements for treating the drainage water.

The tank bed of Golla Cheruvu and Malreddypalle Cheruvu will be cleared of silt for which an estimate will be prepared for obtaining approval from the higher authorities.

3. The issue of dumping and unauthorized construction within the tank area will be looked after by the Town Planning Department of the Municipal Authorities and the same will be addressed. However, coordinated measures will be taken in consultation with the Revenue and Municipal Authorities to prevent dumping and unauthorized construction activities in the Golla Cheruvu tank buffer zone.
4. In order to impose penalties on the violators, it is respectfully submitted before this Hon'ble Tribunal to pass such orders as it may deem fit and proper.

(VI) Finally conclusion in respect of O.A.No.194 of 2025 (SZ) before the Hon'ble NGT (SZ), Chennai :

- The Irrigation Department has diverted the drain by constructing a sewerage diversion box drain along the present ground condition of foreshore of Golla Cheruvu tank from the weir to the left flank of the tank bund. The diversion of sewage water from the left flank to the disposal point is to be taken up as "additional work" by the Municipal Commissioner, Tandur Municipality, on a priority basis, as it is part of municipal work. The Municipal Commissioner has been requested several times to take up the work.
- The drainage water from few colonies of Tandur town are entering into the Feeder Channel of Golla Cheruvu. The same may be diverted by the Municipal Authorities.
- The Municipal Commissioner, Tandur Municipality was requested several times regarding Construction of Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point of Golla Cheruvu and Malreddypalle Cheruvu in order to protect the water bodies from getting contaminated.


Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

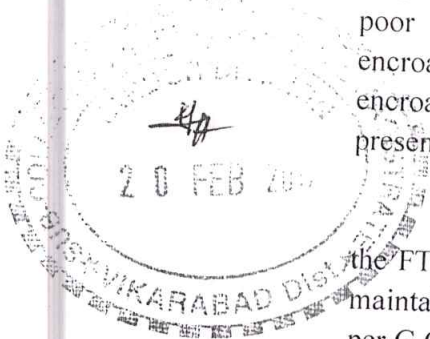
**JOINT INSPECTION REPORT REGARDING STATUS OF FTL
AND ENCROACHMENTS PERTAINING TO GOLLA CHERUVU
IN TANDUR (V& M), VIKARABAD (D)**

The Sub-Collector, Tandur Divison vide Lr.No: J/39/2007, dated: 15-02-2017 has requested to submit the location sketch map of the land bearing Sy.No 107. Accordingly, Joint inspection has been done for Golla Cheru, Tandur (V&M) the FTL Survey on 16-02-2017 and 17-02-2017 and the report is submitted as below.

It is primarily observed that the FTL area of the Tank was badly affected due to encroachments provoking in the tank. The major encroachments include dumping of Stone Debris into the tank FTL, development of new layouts by private people along the dumped debris and majorly development of Slums of poor people in considerably large part of the FTL. All the above said encroachments have primarily affected the FTL of the Tank as all the encroachments contributed to affect the "Full Tank Level (FTL)" of the tank. The present FTL of the tank has been demarcated with peg marks durably.

In view of the above unauthorized and unlawful activities happening along the FTL of the tank, it is brought to the notice regarding the Buffer Zones to be maintained to restrict the Construction activities along the FTL of the I tanks as per G.O. Ms.No.168, M.A & U.D. Department, dated 07-04-2012, Rule.No.3. As per the above mentioned rule, it is quoted in Rule.No.3.(a).(i) that "**No building / development activity shall be allowed in the bed of water bodies like river or nala and in the Full Tank Level (FTL) of any lake, pond, cheruvu or kunta / shikam lands. Unless and otherwise stated, the area and the Full Tank Level(FTL) of a Lake / Kunta shall be reckoned as measured and as certified by the Irrigation Department and Revenue Department.**" Also, it is to submit that as per Rule.No.3.(a).(ii), "**a Buffer zone of 30m from the FTL boundary of Lakes / Tanks / Kuntas of area 10Ha and above**" is to be maintained which is completely neglected in the case of encroachments of Golla Cheruvu which proves unlawful.

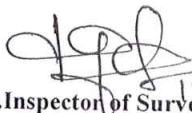
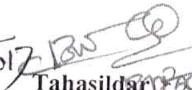
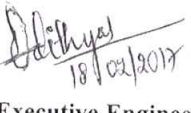
In compliance to the above reference cited, we have verified the Revenue Pahani records of Golla Cheruvu i.e., Sy.No.107 and it is noted that a total extent of 81Ac-03 Guntas is recorded as "Shikam Sarkari". The Sy.No has been demarcated and kept peg marks durably as per village map measurements with reference to existing boundary points of the tank with the help of G.P.S instrument. Simultaneously, we have measured and taken reading of the FTL points.



The various observed structures existing in Golla Cheruvu (Sy. No. 107) are as follows.

S.No	Description of Structure existing	Extent in Ac-Gts	Remarks
1	MPUPS School	Ac.0-07 Gt	Outside FTL
2	Dhobhi Ghat	Ac.01-08Gt	Outside FTL
3	Sub-collector Office	Ac.01-10Gt	Outside FTL
4	Existing houses and roads(South)	Ac.06-36Gt	Outside FTL
5	Graves	Ac.0-18Gt	Inside FTL
6	Existing houses((South)	Ac.01-04Gt	Inside FTL
	Total	Ac.11-03Gt	

It is to also submit that a comprehensive map showing the above details of the Golla Cheruvu (Sy.No 107) is enclosed herewith.

 Dy. Inspector of Surveys
 Tandur Divison
 18/02/2017
 Tahasildar
 Tandur Mandal
 For Dy Executive Engineer(A/c)
 I&CADD, I.B Sub-Divison
 Tandur
 Assistant Director
 Mines & Geology

Encls:

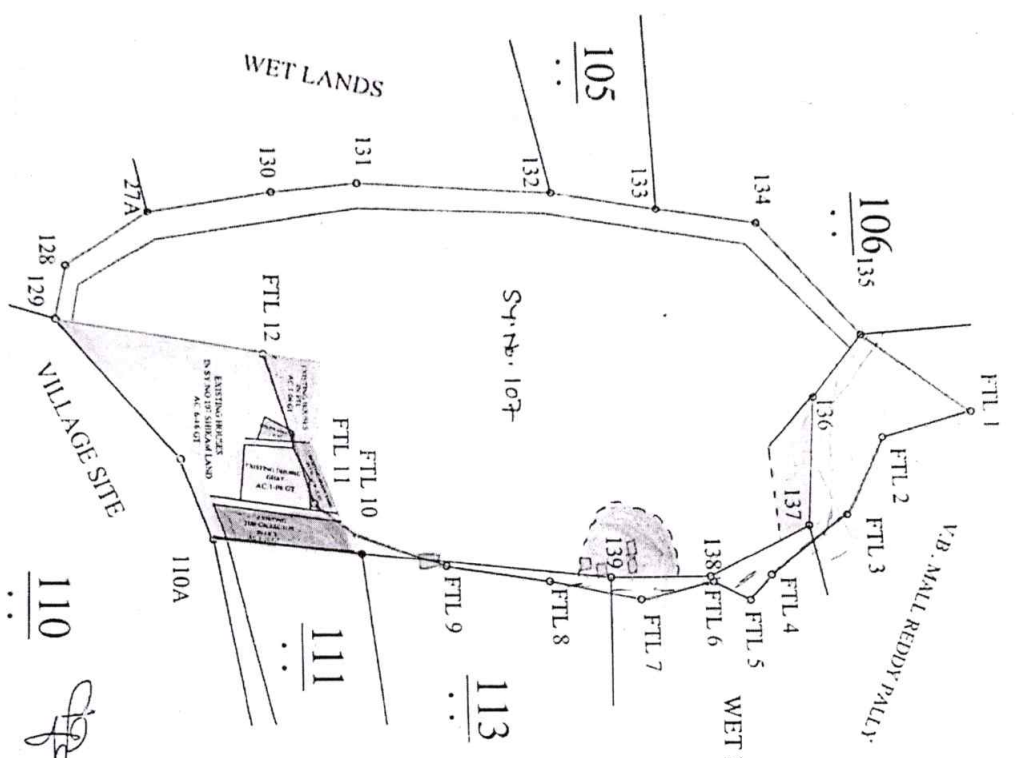
- G.O. Ms.No.168,
M.A & U.D. Department,
Dated 07-04-2012(Page No.1 to Page No. 5)
- Comprehensive Map of Golla Cheruvu.

|| Attested ||


Dy. Executive Engineer I&CADD,
 Irrigation Division No 4 Vikarabad

- Copy Submitted to Executive Engineer, I.B. Divison, Vikarabad.
- Copy Submitted to District Survey Officer, S&LR, Vikarabad.

**PHYSICAL POSITION OF THE FTL OF GOLLA CHERUVUSHIKHAM
(Sy.No.107) IN TANDUR(V), TANDUR(M), VIKARABAD. DIST**



LEGEND:

- SY. NO 107 Golla cheruvu Shikam Boundary Ac. 81-03 gts
- FTL Line as Per Fixed by the Irrigation Board Dept.
- EARLY FTL'S
- STONE DEBRIS
- 1. MPUPS School Ac 0-07 Gts.
- 2. Dhobi Ghat Ac 1-08 Gts.
- 3. Sub-Collector office Ac 1-10 Gts.
- 4. Graves in FTL Ac 0-18 Gts.
- 5. Existing Houses in FTL Ac 1-04 Gts.
- 6. Existing Houses and roads in Shikam Ac 6-36 Gts.
- Total encroachment Ac 11-03 Gts.

[Signature]
S. V. Rao

[Signature]
S. V. Rao

11 Attested 11

[Signature]

Uy. Executive Engineer 18/CADD,
Irrigation Division No. 4 Vikarabad

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Municipal Administration and Urban Development Department - Andhra Pradesh Building Rules, 2012 - Orders - Issued.

MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT (M) DEPARTMENT

G.O.Ms.No.168

Dated: 07.04.2012

Read the following:

1. G.O.Ms.No.483 M.A & U.D. Department, dated 24-08-1998
2. G.O.Ms.No.541 M.A & U.D. Department, dated 17-11-2000
3. G.O.Ms.No.33 M.A & U.D. Department, dated 03-03-2001
4. G.O.Ms.No.86 M.A & U.D. Department, dated 03-03-2006
5. G.O.Ms.No.171 M.A & U.D. Department, dated 19-04-2006
6. G.O.Ms.No.623 M.A & U.D. Department, dated 01-12-2006
7. G.O.Ms.No.17 M.A & U.D. Department, dated 10-01-2007
8. G.O.Ms.No.678 M.A & U.D. Department, dated 07-09-2007
9. G.O.Ms.No.736 M.A & U.D. Department, dated 03-10-2007
10. G.O.Ms.No.744 M.A & U.D. Department, dated 04-10-2007
11. G.O.Ms.No.279 M.A & U.D. Department, dated 01-04-2008
12. G.O.Ms.No.281 M.A & U.D. Department, dated 01-04-2008
13. G.O.Ms.No.302 M.A & U.D. Department, dated 15-04-2008
14. G.O.Ms.No.569 M.A & U.D. Department, dated 23-08-2008
15. G.O.Ms.No.249 M.A & U.D. Department, dated 16-03-2009
16. G.O.Ms.No.450 M.A & U.D. Department, dated 13-10-2010
17. G.O.Ms.No.34 M.A & U.D. Department, dated 22-01-2011
18. G.O.Ms.No.45 M.A & U.D. Department, dated 28-01-2011
19. G.O.Ms.No.82 M.A & U.D. Department, dated 21-02-2011

-- o0o --

ORDER:

1. In the references read above, Government have issued Comprehensive Building Rules and other related rules which are applicable to Municipal Corporations, Municipalities, Nagar Panchayats and areas covered by Urban Development Authorities in the State. These Building Rules are regulating the building activities in above areas.
2. Government consider that there is a need to bring comprehensive and uniform building stipulations in the State and therefore decided to issue Andhra Pradesh Buildings Rules.
3. A copy of this Order is available on the Internet and can be accessed at the address <http://goir.ap.gov.in/>.
4. The following notification shall be published in an Extraordinary issue of Andhra Pradesh Gazettee dated:09-04-2012.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**B. SAM BOB
PRINCIPAL SECRETARY TO GOVERNMENT**

To
The Commissioner, Printing, Stationery & Stores Purchase Department, Hyderabad
for Publication of the Notification in the Gazettee and furnish 1000 copies.
The Director of Municipal Administration, Hyderabad A.P, Hyderabad,
The Director of Town & Country Planning, A.P. Hyderabad,
The Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad,
The Metropolitan Commissioner,
Hyderabad Metropolitan Development Authority, Hyderabad,
All Vice Chairmen of Urban Development Authorities,

P.T.O.

Building Code as the case may be, unless the context otherwise requires.

3. RESTRICTION OF BUILDING ACTIVITY IN THE VICINITY OF CERTAIN AREAS:

(a) Water Bodies

- (i) No building / development activity shall be allowed in the bed of water bodies like river or nala and in the Full Tank Level (FTL) of any lake, pond, cheruvu or kunta / shikam lands. Unless and otherwise stated, the area and the Full Tank Level (FTL) of a Lake / Kunta shall be reckoned as measured and as certified by the Irrigation Department and Revenue Department.
- (ii) The above water bodies and courses shall be maintained as Recreational/Green Buffer Zone and no building activity shall be carried out within:
 - (1) 100m from the boundary of the River outside the Municipal Corporation / Municipality / Nagara Panchayat limits and 50m with in the Municipal Corporation / Municipality / Nagara Panchayat limits. The boundary of the river shall be as fixed and certified by the Irrigation Department and Revenue Department.
 - ✓ (2) 30m from the FTL boundary of Lakes / Tanks / Kuntas of area 10Ha and above.
 - (3) 9m from the FTL boundary of Lakes / Tanks / Kuntas of area less than 10Ha / shikam lands;
 - (4) 9m from the defined boundary of Canal, Vagu, Nala, Storm Water Drain of width more than 10m.
 - ✓ (5) 2m from the defined boundary of Canal, Vagu, Nala, Storm Water Drain of width up to 10m.
- (iii) Unless and otherwise specified in the Master Plan / Zonal Development Plan.
 - (1) In case of (ii) (1) & (2) above, the buffer zone may be utilised for road of minimum 12m width, wherever feasible.
 - (2) In case of (ii) (2) above, in addition to development of recreational / green belt along the foreshores, a ring road or promenade of minimum 12m may be developed, wherever feasible.
 - (3) The above buffer zone to be left may be reckoned as part of tot lot or organized open space and not for setback requirements.
- (iv) In case of Protection of Catchment area of Osmandsagar and Himayatsagar lakes covered under the G.O.Ms.No.111 MA dated 08.03.1996, the restrictions on building and development activity imposed there in shall be applicable in Hyderabad Metropolitan Development Authority (HMDA) area.
- (v) In case of areas along the Sea Coast, the Coastal Regulation Zone (CRZ) regulations shall be followed.

(b) Railways

The distance between the Railway Property Boundary and the edge of the building shall be 30m as per Indian Railways Works Manual or as per No Objection Certificate (NOC) given by the Railway Authorities.

(c) Electrical Lines

- (i) In case of sites in the vicinity of High Tension Electricity Transmission Lines besides taking other safety precautions, a minimum safety distance (both vertical and horizontal) of 3m shall be maintained between the building and the High Tension Electricity

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

Annexure 4 -

12

From:

H.V.Ramesh, M.E.,
Dy. Executive Engineer, I&CADD,
I.B. Sub Division, Tandur
Vikarabad District.

To

The Assistant Director
Mines & Geology
Tandur Sub Division
Vikarabad District.

Lr. No. DEE/IBSD/TDR/2016-17/368

Dated: 27-10-2016.

Sub: Irrigation & CAD Department - Minor Irrigation - Removal of Cut Stones, & Stone Debris from the Tank Bed of Golla Cheru, Tandur (V&M), Vikarabad district - Regarding.

Kindly recollect the instructions of the District Collector, Vikarabad Dist on phone dt: 25.10.2016. It is to inform that, the District Collector has instructed to conduct FTL survey and to fix the FTL boundaries of Golla Cheruvu which is being maintained by the Irrigation & CAD Department. It is observed that huge quantity of Cut stones & Stone Debris is being dumped into the Tank Bed of Golla Cheruvu which is leading to decrease in the capacity of the tank and polluting the Water in the tank. It is observed that the land grabbers are trying to encroach into the tank by dumping the cut stones etc., into the tank. The FTL survey could not be done for Golla Cheruvu due to deposits of cut stones & stone debris.

Hence, the Asst. Director is requested to take necessary action for removal of huge quantity of Cut stone & other related debris from the tank so as to conduct FTL survey and to fix the boundaries of the Tank. The AD is also requested to instruct the Quarry / Marchant & Lorry Owners Associations not to dump the cut stones and stone debris into the Golla Cheruvu and any other tank premises of Tandur Constituency.

|| Attested ||

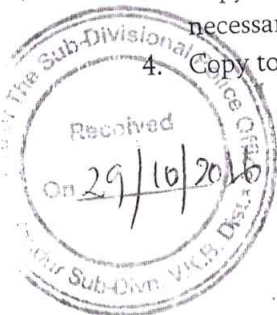
Yours faithfully,

29/10/16
Office of the
Asst. Director, Mines & Geology
Tandur Sub-Division, Vikarabad Dist.

Dy. Executive Engineer I&CADD,
Irrigation Division No. 4 Vikarabad

Dy. Executive Engineer, I&CADD
IB Sub Division, Tandur.

- Copy Submitted to the Executive Engineer, I.B.Division, Vikarabad for favour of information.
- Copy Submitted to the RDO, Revenue Division, Tandur for favour of information & necessary action.
- Copy Submitted to the Deputy Superintendent of Police, Tandur for favour of information & necessary action.
- Copy to the Tahsildar, Tandur for information & necessary action



Dy. Executive Engineer, I&CADD
IB Sub Division, Tandur.

%

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

From
A.Neeraja, M.E.,
Dy. Executive Engineer, I&CADD.,
IB Sub Division, Tandur,
Vikarabad District.

To
The Revenue Divisional Officer,
Revenue Division Tandur
Vikarabad District.

Lr. No. DEE/IBSD/TDR/GollaCheru/161

Dated: 09-07-2018.

Sir,

Sub: Minor Irrigation- Tandur Sub Division -Mission Kakatiya - Golla Cheru,
Tandur (V&M) -Joint Survey by Irrigation and VRO for Fixation of Shikam
Land and FTL Boundary - Report Submitted - Reg.

Ref: 1.T.O. Lr.No. DEE/IBSD/TDR/16-17/22 Dated: 20-04-2016 addressed to
Commissioner, Tandur Municipality.
2. G.O Rt.No.662 I &CAD (MK) Dept Dt.03-05-2018
3.Your Lr. No.B/615/2018, Dated: 07-07-18

In continuation to this office letter 3rd cited, it is to submit that the RDO instructions on 4.07.2018, during the joint inspection of RDO Tandur Division, DEE, Irrigation Sub Division Tandur, Municipal Commissioner, MRO Tandur Mandal, AEE, IB Tandur, VRO Tandur Mandal to fixing up the FTL and identifying the Shikam area by Revenue department has been done.

The AEE Tandur section has reported that he has conducted FTL survey in the presence of VRO and Surveyor and fixed the FTL contour with respect to the PRESENT FTL. The Records of Golla Cheru is not available as the Panchayat Raj Department has not handed over the records, the Original FTL level with respect to the GTS bench mark is not known. The Surveyor Tandur Mandal has fixed the Shikam Area and calculated the total encroachment area.

Hence, it is requested to clear all encroachments as the Golla Cheruvu sanctioned as Mini Tank Bund and it is in tender process. Once agreement completed, the FTL Bund can be laid if the encroachments are all cleared by Revenue Department as per the Marked FTL by Irrigation Department. There are total ten numbers of drains which are connected directly to Golla Cheruvu. The Municipal authorities may be requested to divert the same immediately.

This is submitted for information and taking further necessary action.

Yours faithfully,

Sd/-A.Neeraja, Dt:09.07.18
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

// Attested //


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



Office of the
Council, Tandur

- 14
1. Copy submitted to the District Collector, Vikarabad District for favor of information.
 2. Copy submitted to Executive Engineer, I.B Division ,Vikarabad for information and necessary action.
 3. Copy submitted to the Commissioner, Tandur municipality for taking immediate necessary action.

Aneeraj's
o/c Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

Annexure - 6
GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

25

From
A.Neeraja, M.E.,
Dy. Executive Engineer, I&CADD.,
IB Sub Division, Tandur,
Vikarabad District.

To
The Revenue Divisional Officer,
Revenue Division Tandur
Vikarabad District.

Lr. No. DEE/IBSD/TDR/GollaCheru/180

Dated: 24-07-2018.

Sir,

Sub: Minor Irrigation- Tandur Sub Division -Mission Kakatiya - Golla Cheru,
Tandur (V&M) -Joint Survey by Irrigation and VRO for Fixation of Shikam
Land and FTL Boundary - Report Submitted - Reg.

Ref: 1.T.O. Lr.No. DEE/IBSD/TDR/16-17/22 Dated: 20-04-2016 addressed to
Commissioner, Tandur Municipality.

2. G.O Rt.No.662 I &CAD (MK) Dept Dt.03-05-2018

3.RDO Lr. No.B/615/2018. Dated: 07-07-18

4.T.O Lr.No.DEE/IBSD/TDR/GollaCheru Dated: 09-07-2018.

In continuation to this office letter 5th cited, the AEE Tandur section has reported that he has conducted FTL survey in the presence of VRO and Surveyor and fixed the FTL contour with respect to the PRESENT FTL and submitted the details of Golla Cheruvu which are as follows:

FTL (Full Tank Level)	:	+100.00Mts (Assumed)
MWL (Maximum Water Level)	:	+100.30Mts
TBL (Tank Bund Level)	:	+101.20Mts
Capacity of the Tank	:	29.22 Mcft (Approx.)
Feeder channel Upstream Tank	:	Palle Cheru, Malreddypalli Village
Length of Feeder Channel	:	1080 Mts (Approx.)
Topo Sheet No.	:	56 G/11

The AEE reported that he has fixed the FTL contour with respect to the PRESENT FTL as the Original FTL level with respect to the GTS bench mark not known for which the Panchayat Raj Department has not handed over the details of FTL level. The Surveyor Tandur Mandal has fixed the Shikam Area and calculated the total encroachment area.

TANDUR DIVISION
25 JUL

25/7/18

Further, it is to inform that as per G.O.Ms No.168, MA&UD(M) Dept. dated: 07.04.2012, in para (3) ii (2) it has to provide buffer zone of 30 m from the FTL boundary when submergence of tank is more than 10Ha and para (3) ii.(5) it has to provide buffer zone of 2m from the define boundary of canal. Hence it is to submit that the Buffer Zone of Golla Cheruvu is 30m as the Tank submergence is above 10Ha i.e., 25Acres and buffer zone of Feeder Channel of the Golla Cheruvu from Palle Cheruvu, Malreddypalli is to be maintained of 2Mts from the boundary of canal.

Hence, it is requested to kindly instruct the concerned clear all encroachments as the Golla Cheruvu sanctioned as Mini Tank Bund and it is in tender process. Once agreement completed, the FTL Bund can be laid if the encroachments are all cleared by Revenue Department as per the Marked FTL by Irrigation Department. There are total ten numbers of drains which are connected directly to Golla Cheruvu. The Municipal authorities may be requested to divert the same immediately.

This is submitted for information and taking further necessary action.

Yours faithfully,
Sd/-A.Neeraja, Dt:24.07.2018
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

- 1. Copy submitted to the District Collector, Vikarabad District for favor of information.
- 2. Copy submitted to Executive Engineer, I.B Division ,Vikarabad for information and necessary action.
- ✓ 3. Copy submitted to the Commissioner, Tandur Municipality for taking immediate necessary action.

Anurag
24/7/18
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

|| Attested ||
Sargada
Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad

Annexure -7

17

**JOINT INSPECTION REPORT OF SURVEYOR (SHIKAM)
TANDUR VILLAGE & MANDAL**

We the undersigned have jointly proceeded to Golla Cheruvu area for inspection of encroachments at Sy.No. 107 (Golla cheruv) situated at Tandur Village & Mandal.

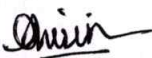
On verification of the revenue records, i.e. Khasra (1954-55) Pahani, it is revealed the land bearing Sy.No. 107 to an extent Ac. 81.03 gts is classified as Sarkari (Golla Cheruvu) situated at Tandur Village & Mandal.

In this regard I along with Dy, Executive Engineer, I&CADD, Tandur Mandal, Municipal Dy.Executive Engineer, Tandur Municipality, Mandal Revenue Inspector & Mandal Sureyor have jointly inspected on 20.04.2022 to verify the encroachments, in Golla Cheruvu Shikam and it is revealed that there are laid CC roads attached to compound wall of Urdu medium school and 4 other CC roads and 18 old constructions existing at there and 13 open plots, one hut, one ongoing construction and one old basement level structure are identified.

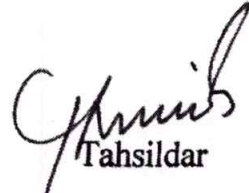
Further also submitted that Golla Cheruvu boundary wall, which was constructed by irrigation department, is demolished at Government Urdu Medium School and public toilets also demolished. During the inspection panchanama has been conducted by MRI, Tandur, same enclosed herewith for kind perusal (Copy Enclosed).

Earlier in the year 2018 also Joint inspection conducted and also identified the encroachments at Golla Cheruv premises (Copy enclosed).

This is submitted for further necessary action in this matter.


Dy.Exe. Engineer,
I& CADD

Dy.Exe, Engineer
Tandur Municipality


Tahsildar
Tandur Mandal

// Attested //


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

**GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT**

From : -
Sri.T.Shirisha, Mtech.,
Deputy Executive Engineer.I&CADD.,
Irrgn SD No.2-Tandur.

To
The Tahasildar,
Tandur Mandal,
Vikarabad District

Lr.No.DEE/Irr SD No.2/TDR/2022-23/15

Dated:24-05-2022.

Subject: I&CADD., SD No.2 Tandur- Golla Cheruvu- Joint inspection Survey report of Golla Cheruvu (Shikham), Tandur (Village & Mandal), Vikarabad dist.

Ref: 1) T.O Lr No.DEE/Irr SD No.2/TDR/2022-23/03, Dated: 13-04-2022.
2) T.O Addressed a letter to Revenue Divisional Officer, Lr No.DEE/IBSD/TDR/Golla Cheruvu/180, Dated: 24-07-2018.

Adverting to the vide reference cited, I along with Concerned Section Officer Mandal Revenue Officer, Tandur Mandal, Deputy Executive Engineer, Tandur Municipality, Mandal Revenue Inspector & Mandal Surveyor have jointly inspected on 20.04.2022 to verify the encroachments, in Golla Cheruvu Shikham. On verification of the revenue records i.e., Khasra (1954-55) Pahani, it is revealed the land bearing Sy.No. 107 to an extent Ac. 81.03 gts is classified as Sarkari (Golla Cheruvu) situated at Tandur Village & Mandal.

During Inspection it is revealed that there are laid CC roads attached to compound wall of Urdu medium school and 4 other CC roads and 18 old constructions existing at there and 13 open plots, one hut, one ongoing construction and one old basement level structure are identified.

Further also submitted that Golla Cheruvu boundary wall, which was constructed by our department is demolished at Government Urdu Medium School and public toilets also demolished.

Further, earlier in the year 2018 vide 2nd reference cited Joint inspection conducted and also identified the encroachments at Golla Cheruvu premises (Copy enclosed).

This is submitted for further necessary action in this matter.

Yours truly,

SA
Dy Executive Engineer., I&CADD,
Irrgn Sub Division no.2 Tandur.

1. Copy Submitted to Executive Engineer, I&CADD, Irrgn Div No.4 Vikarabad.
2. Copy Submitted to Revenue Divisional Officer, Tandur.
3. Copy Submitted to Deputy Executive Engineer, Municipal Tandur.

Yours truly,

DEE
Dy. Executive Engineer, I&CADD,
Irrgn Sub Division no.2 Tandur.
Irrigation Section

11 Attested 11

Signature
Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad

MS
23/5/2022
Office of The Municipal
Council, Tandur



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

Annexure - 9

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Tahsildar,
Tandur Mandal,
Vikarabad District.

Page no. 19

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/ 31
2022.

Dt.30-05-2022

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) –
Sy.No.107 (Golla Cheruvu Shikam) – Adverse News published in Andhraprabha,
Vikarabad District edition with caption of “Kaapadandi Please” on Dt.12.04.2022
– Joint inspection conducted – Submission of report – Requested to take
necessary action – Reg.

Ref: 1. Tahsildar, Tandur (M), Lr.No.B/470/2022, Dt.07.05.2022.
2. T.O. Lr.No.DEE/Irr SD No.2/TDR/2022-23/15, Dt.21.05.2022.

With references to the cited above, to verify the encroachments in Golla
Cheruvu, the joint inspection was conducted on 20.04.2022 and the Joint inspection
report is herewith submitted.

During the inspection, it is revealed that, there are laid CC Roads attached to
CC Compound wall of Urdu Medium School, 4 other CC Roads, 18 old constructions
existing at there and 13 open plots, 1 hut, 1 ongoing construction and 1 old basement
level structure are identified.

Further, the Boundary wall of Golla Cheruvu which was constructed by Irrigation
Dept., is demolished at Govt. Urdu Medium School and public Toilets are also
demolished.

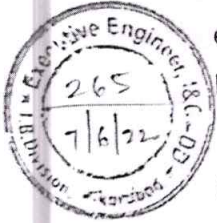
In the earlier year 2018, Joint inspection was also conducted and identified
encroachments at Golla Cheruvu premises, the same was communicated vide reference
2nd cited.

In this regard, it is inform that, encroachment of any waterbody is illegal as per
AP Irrigation Fasli Act 1357.

Therefore, it is requested to issue notice to the concerned for encroaching the
waterbody and take immediate necessary action against the defaulters.

Sd/-
Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur.

Contd Pg.2



Dt.30-05-2022.

Endt. No.ISD No.2/TDR/DEE/AEE/2022-23/32

- 1) Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad along with a copy of Joint inspection report for favour of kind information and further necessary action and requested to address the RDO, Tandur.
- 2) Copy submitted to the RDO, Tandur along with a copy of Joint inspection report for information and for taking further necessary action.
- 3) Copy to Dy. Executive Engineer, Municipal, Tandur.

Mur 30/05/2022
Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur.

E/AEE

// Attested //

Ambar

Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Revenue Divisional Officer,
Tandur Division,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/ 37

Dt. 08-06-2022.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) – Sy.No.107 (Golla Cheruvu Shikam) – Adverse News published in Andhraprabha, Vikarabad District edition with caption of “Kaapadandi Please” on Dt.12.04.2022 – Joint inspection conducted – Submission of report – Requested to take necessary action – Reg.

Ref: 1. Tahsildar, Tandur (M), Lr.No.B/470/2022, Dt.07.05.2022.

2. T.O. Lr.No.DEE/Irr SD No.2/TDR/2022-23/15, Dt.21.05.2022.

3. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/22, Dt.30.05.2022 addressed to the Tahasildar, Tandur (M) & copy marked to RDO, Tandur.

** * **

Adverting to the subject cited, I along with concerned section of Tandur Mandal, Mandal Revenue Officer of Tandur Mandal, Deputy Executive Engineer of Tandur Municipality, Mandal Revenue Inspector & Mandal Surveyor of Tandur Mandal have jointly inspected the site on 20.04.2022, to verify the encroachments at Sy.No.107 (Golla Cheruvu Shikham).

On verification of the Revenue records i.e., Khasra (1954-55) Pahani, it is revealed that, the land bearing Sy.No.107, to an extent Ac.81-03 Gts. is classified as Sarkari (Golla Cheruvu) situated at Tandur Village & Mandal.

During the inspection, it is revealed that, there are laid CC Roads attached to Compound wall of Urdu Medium School, 4 other CC Roads, 18 old constructions existing at there and 13 open plots, one hut, one ongoing construction and one old basement level structure are identified (Copy enclosed).

Further, the Boundary wall of Golla Cheruvu which was constructed by Irrigation Dept., is demolished at Government Urdu Medium School and public Toilets are also demolished.

In the earlier year 2018, Joint inspection was also conducted and identified encroachments at Golla Cheruvu premises (Copy enclosed).

This is submitted for favour of kind information and requested to take further necessary action in this regard.

Shirisha
Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur.

Contd Pg.2



Shirisha
9/6/2022
Office of the Municipal
Council, Tandur

O/c

- 1) Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of kind information and further necessary action and also requested to kindly address the RDO, Tandur.
- 2) Copy to the Tahasildar, Tandur Mandal for information and for taking further necessary action.
- 3) Copy to the Dy. Executive Engineer, Municipal, Tandur for information and for taking further necessary action.

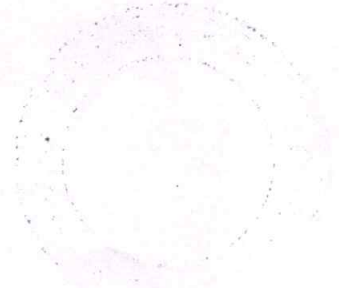
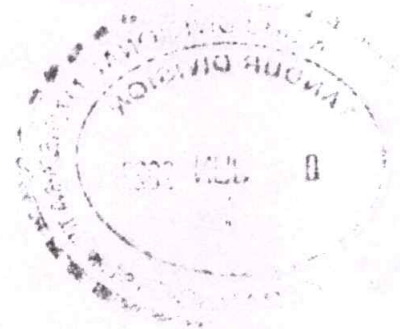
Shrin 08/06/2022
Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur.

o/c

// Attested //

Sayal

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Tahsildar,
Tandur Mandal,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/103

Dt.16-12-2022.

Sir,

Sub: Irrigation &CAD Department – Vikarabad District – Tandur (V) & (M) – Encroachment of Government Shikam land in Sy.No.107 - Requested to take necessary action – Reg.

Ref: 1. Tahsildar, Tandur (M), Lr.No.B/470/2022, Dt.07.05.2022.
2. T.O. Lr.No.DEE/Irr SD No.2/TDR/2022-23/15, Dt.21.05.2022.
3. Representation of Smt.Antharam Lalitha, W/o Raju, R/o Valmiki Nagar, Tandur, Dt.15.11.2022.

** * **

While enclosing the copy of representation of Smt.Antharam Lalitha, W/o Raju, R/o Valmiki Nagar, Tandur vide reference 3rd cited, wherein, it was requested to evict the illegal occupants in the FTL and safe guard the Government land in Sy.No.107 which is meant for Golla Cheruvu Tank.

In this regard, it is to submit that, the joint inspection was already conducted by the Irrigation and Revenue officials on 20.04.2022 and during the inspection, it is revealed that, there are laid CC Roads attached to CC Compound wall of Urdu Medium School, 4 other CC Roads, 18 old constructions existing at there and 13 open plots, 1 hut, 1 ongoing construction and 1 old basement level structure are identified.

Further, the Boundary wall of Golla Cheruvu which was constructed by Irrigation Dept., is demolished at Govt. Urdu Medium School and public Toilets are also demolished.

In the earlier year 2018, Joint inspection was also conducted and identified encroachments at Golla Cheruvu premises, the same was communicated vide reference 2nd cited.

In this regard, it is inform that, encroachment of any waterbody is illegal as per AP Irrigation Fasli Act 1357 (Telangana).

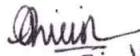
Therefore, it is once again requested to kindly issue notices to the concerned for encroaching the waterbody and take necessary action against the defaulters.


Encls : Ref.3.

// Attested //


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Yours faithfully,


Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur.

o/c 

GOVERNMENT OF TELANGANA
IRRIGATION & C A D DEPARTMENT

Area - 12

From:
Sri B Sunder, B.Tech.,
Executive Engineer, I&CADD.,
Irrigation Division, No.4, Vikarabad,
Cell:95023 53300.

To,
The District Collector & Magistrate.,
Vikarabad District

24

Lr.No:Irr.Dvn.No.4/VKB/DEE(T)/AE/2022-23/246

Date: 6-06-2022

Madam,

Sub: Irrigation & CAD Department - Vikarabad District - Tandur (V) & (M) - Sy.No.107
(Golla Cheruvu Shikam) - Adverse News published in Andhraprabha, Vikarabad
District edition with caption of "Kaapadandi Please" on Dt.12.04.2022 - Joint
inspection conducted - Submission of report - Requested to take necessary action -
Reg.

Ref: 1) DEE Tandur letter addressed to Thasildar Tandur Lr No.DEE/Irr SD
No.2/TDR/2022-23/31, Dated: 30-05-2022.

2) DEE Tandur letter addressed to Revenue Divisional Officer, Lr
No.ISD No.02/TDR/DEE/AE/2022-23/37, Dt: 08.06.2022

Adverting to the references 1st & 2nd cited, it is herewith informed that, the Dy
Executive Engineer I&CADD, Irrigation Sub Division No.02, Tandur along with Concerned
Section Officer tandur, Mandal Revenue Officer of Tandur Mandal, Dy. Executive Engineer of
Tandur Municipality, Mandal Revenue Inspector & Mandal Surveyor of Tandur Mandal have
jointly inspected the site on 20.04.2022 to verify the encroachments in Golla Cheruvu
Shikham. On verification of the revenue records i.e., Khasra (1954-55) Pahani, it is revealed
that the land bearing Sy.No. 107 to an extent of Ac. 81.03 gts is classified as Sarkari (Golla
Cheruvu) situated at Tandur Village & Mandal.

During inspection it is found that CC roads are laid adjacent to compound wall of Urdu
medium school, 4 other CC roads and 18 old constructions are existing at site. Also 13 open
plots, one hut, one ongoing construction and one old basement level structure are identified
(Copy Enclosed).

Further, it is submitted that Golla Cheruvu boundary wall, which was constructed by
Irrigation department is demolished by Government Urdu Medium School and public toilets
are also demolished.

Further, earlier in the year 2018, Joint inspection was conducted and the
encroachments at Golla Cheruvu premises were identified (Copy enclosed).

Hence it is kindly requested to look in to the matter and take necessary action.

Encl:- Inspection Reports

Yours truly,

Sd/-

Executive Engineer., I&CADD,
Irrigation Division no.4 Vikarabad.

submitted to the Revenue Divisional Officer, Tandur.
Deputy Executive Engineer Irrigation Sub Division No.02 Tandur,

|| Attested ||

Dy. Executive Engineer I&CADD,
Irrigation Division No. 4 Vikarabad

Executive Engineer., I&CADD,
Irrigation Division no.4 Vikarabad.



GOVERNMENT OF TELANGANA
IRRIGATION & C A) DEPARTMENT

From: Sri B Sunder, B.Tech,
Executive Engineer, I&CADD,
Irrigation Division, No.4, Vikarabad,
Cell-9502353300.

To,
The District Collector & Magistrate,
Vikarabad District

Lr.No.Irr.Dvn.No4/VKB/DEE(T)/AF/2022-23/246 **Date:06.06.2022**

Madam,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M)-
Sy.No.107 (Golla Cheruvu Shikam) – Adverse News published in
Andhraprabha, Vikarabad District edition with caption of “Kaapadandi
Please” on 12.04.2022 – Joint inspection conducted – Submission of report
– Requested to take necessary action – Reg.

Ref: 1) DEE Tandur letter addressed to Thasildar Tandur Lr.No.DEE/Irr SD
No.2/TDR/2022-23/31, Dated 30.05.2022.
2) DEE Tandur letter addressed to Revenue Divisional Officer, Lr NO.ISD
No.02/TDR/DEE/AEE/2022-23/37, Dt.08.06.2022

Adverting to the references 1st & 2nd cited, it is herewith informed that, the
Dy Executive Engineer I & CADD, Irrigation Sub Division No.02, Tandur along
with Concerned Section Officer tandur, Mandal Revenue Officer of Tandur
Mandal, Dy. Executive Engineer of Tandur Municipality, Mandal Revenue
Inspector & Mandal Surveyor of Tandur Mandal have jointly inspected the site
on 20.04.2022 to verify the encroachments in Golla Cheruvu Shikham. On
verification of the revenue records i.e.Khasra (1954-55) Pahani, it is revealed that
the land bearing Sy.No.107 to an extent of Ac.81.03 gts is classified as sarkari
(Golla Cheruvu) situated at Tandur Village & Mandal.

During inspection it is found that CC roads are laid adjacent to compound
wall of Urdu medium school, 4 other CC roads and 18 old constructions are
existing at site. Also 13 open plots, one hut, one ongoing construction and one
old basement level structure are identified (Copy Enclosed).

Further, it is submitted that Golla Cheruvu boundary wall, which was
constructed by Irrigation department is demolished by Government Urdu
Medium School and public toilets are also demolished.

Further, earlier in the year 2018, Joint inspection was conducted and the
encroachments at Golla Cheruvu premises were identified (Copy enclosed).

Hence it is kindly requested to look in to the matter and take necessary
action.

Encl:- Inspection Reports

Yours truly,

Sd/-
Executive Engineer, I&CADD,
Irrigation Division no.4 Vikarabad.

Copy submitted to the Revenue Divisional Officer, Tandur
To Deputy Executive Engineer Irrigation Sub Division No.02 Tandur.

Executive Engineer, I&CADD,
Irrigation Division no.4 Vikarabad.

**GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT**

From :
Sri. Saibanna Btech.,
Assistant Executive Engineer.I&CADD.,
Irrgn Section-Tandur.
Vikarabad District.

To
1.The Tahasildar,
Tandur Mandal,
Vikarabad District.

2.Municipal Commissioner
Tandur, Vikarabad Dist.

Lr.No.AEE/IRRGN SECTION/TDR/2025-26/Encroachment Dated: 11-09-2025

Sir,

Sub:- I&CAD Department –Encroachments noticed- Constructions of Houses in the FTL /
buffer and on feeder channel Area of Golla Cheruvu, Tandur (V&M) – Vikarabad
District - Submission of report – Request to take immediate necessary action- Reg.

- Ref:- 1) Application of Fishries cooperative society-Golla Cheruvu-Tandur (V&M)
Vikarabad district-Date:09.09.2025.
2) News published in Andhra Prabha- Ranga Reddy district edition pg no.9 with a
caption of “ Golla Cheruvunu Kaapadandi ” on Date:10.09.2025.

Adverted to the subject cited, it is to inform that, during site inspection on
dt:10.09.2025 encroachment is observed as following:

- 1) Construction of house in the FTL of Golla Cheruvu falling Sy no.112 of
Malreddypally (V), Tandur (M), Vikarabad District.
- 2) Construction of house on the stream (Feeder Channel of Golla Cheruvu)
falling Sy no.113 of Malreddypally (V), Tandur (M), Vikarabad District.
- 3) A new constructed drain in the FTL area of Golla Cheruvu which falls in
Sy No. 112 of Malreddypally(V), Tandur(M), Vikarabad District.

Hence, I request the Tahasildar,Tandur Mandal & Municipal commissioner,
Tandur Municipality Vikarabad District to kindly look into the matter seriously and
take immediate action because encroachment of water bodies is punishable offence as
per the Telangana Irrigation Act 1357F & also as per G.O Ms No.168 MA&UD
dated:07.04.2012.

And it is to inform that, no building/development activity shall be allowed in
the FTL area of any tank and 30.00 meters from the FTL boundary of the tanks area of
10 Ha and above, 9.00 meters buffer in the tanks area is less than 10 Ha shall be
maintained as per Go Ms. No. 168. MA & UD Dept., Dt. 07-04-2012.

Further as per the Andhra Pradesh (Telangana Area) IRRIGATION ACT 1357 F Section 50/1 Endangering stability of any irrigation work-- without the Permission of the Competent Authority is punishable offence.

Hence, I request the Mandal Revenue Officer & Municipal Commissioner, tandur municipality Vikarabad District to kindly issue notices to the plot owners who are constructing or have constructed the houses in the FTL/Buffer zone of Golla Cheruvu as per the Andhra Pradesh (Telangana Area) IRRIGATION ACT 1357 F Section 51 and as per Go Ms. No. 168. MA & UD Dept., Dt. 07-04-2012.

Submitted for the information and further necessary action.

Yours faithfully,

Enclosures:
Images of constructing houses.

S. Subudh 11/09/2015
Asst Executive Engineer, I&CADD.,
Irrigation Section Tandur.
Irrigation Section.....

✓ Copy Submitted to the Deputy Executive Engineer Irrigation Sub Division No.2 Tandur for favour of information.

// Attested //

S. Subudh

Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad

S. Subudh 11/09/2015
Asst Executive Engineer, I&CADD.,
Irrigation Section Tandur.
Irrigation Section.....

**GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT**

From :
T.Shirisha, M.Tech.,
Dy Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

To
The Executive Engineer, I&CADD
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.IRRGN.SD No.2/TDR/DEE/AEE/02025-26/84

Dt. 12-09-2025.

Sir,

Sub:- I&CAD Department., – Encroachments noticed - Construction of Houses in the FTL / Buffer zone and on Feeder Channel area of Golla Cheruvu, Tandur (V&M) – Vikarabad District - Submission of report - Reg.

- Ref:-
- 1) Application of the Fisheries Co-operative Society of Golla Cheruvu, Tandur (V&M) Vikarabad District, Dt.09.09.2025 addressed to the Sub-Collector, Tandur.
 - 2) News published in Andhra Prabha, Ranga Reddy District edition pg no.9 with a caption of “Golla Cheruvunu Kaapadandi” on Dt.10.09.2025.
 - 3) AEE, Irrigation Section, Tandur, Lr.No.AEE/IRR Section/TDR/2025-26/ Encroachment, Dt.11.09.2025 addressed to the Tahasildar, Tandur (M).

* * * *

It is to submit that, vide reference 1st cited, the Fisheries Co-operative Society of Golla Cheruvu, Tandur (V&M), Vikarabad District has given representation to the addressed to the Sub-Collector, Tandur regarding Golla Cheruvu Shikham survey and illegal construction activity.

Vide reference 2nd cited, a News published in Andhra Prabha, Ranga Reddy District edition with a caption of “Golla Cheruvunu Kaapadandi” on Dt.10.09.2025.

In this regard, the concerned section officer of Tandur Mandal has informed that, during the site inspection on dated 11.09.2025, the following encroachments are observed :

- 1 Construction of house in the FTL of Golla Cheruvu falling in Sy.No.112 of Malreddypally (V), Tandur (M), Vikarabad District.
- 2 Construction of house on the stream (Feeder Channel of Golla Cheruvu) falling in Sy.No.113 of Malreddypally (V), Tandur (M), Vikarabad District.
- 3 A new constructed drain in the FTL area of Golla Cheruvu which falls in Sy.No.112 of Malreddypally (V), Tandur(M), Vikarabad District.

The undersigned along with concerned section officer has inspected the tank Golla Cheruvu on dated 12.09.2025 and found the encroachments.

Vide reference 3rd cited, a letter was addressed to the Tahasildar, Tandur Mandal & the Municipal Commissioner, Tandur Municipality, Vikarabad District to take immediate action as encroachment of water bodies is punishable offence as per the Andhra Pradesh (Telangana Area) Irrigation Act, 1957 and also, as per Section 50(1) Endangering stability of any irrigation work-- without the Permission of the Competent Authority is punishable offence.

16 SEP 2025
Tandur Mandal
Vikarabad Dist, Telangana



[Contd..Pg..2]

16/9/2025
Office of The Municipal
Tandur

[Pg..2]

Further, as per G.O.Ms.No.168, MA&UD Dept., dated 07.04.2012, Para No.3 no building / development activity shall be allowed in the Full Tank Level (FTL) area of any tank and 30.00 mts Buffer zone from the FTL boundary of the tank and 2.00 mts Buffer on either side of the Feeder Channel shall be maintained for the Golla Cheruvu tank.

Further, requested to kindly issue notices to the plot owners who are constructing or have constructed the houses in the FTL/Buffer zone of Golla Cheruvu as per the Andhra Pradesh (Telangana Area) Irrigation Act 1357 F, Section 51 and as per G.O.Ms.No.168, MA&UD Dept., dated 07.04.2012.

This is submitted for favour of information and further necessary action.

Encls:

1. Copy of References.
2. Photographs.

Yours faithfully,

Dharm 12/9/2015
Dy.Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

1. Copy submitted to the Sub-Collector, Tandur along with photographs for favour of kind information and further necessary action.
2. Copy submitted to the Tahasildar, Tandur Mandal along with photographs for favour of information and taking further necessary action.
3. Copy submitted to the Commissioner, Tandur Municipality, Vikarabad District along with photographs for favour of information and taking further necessary action.

Dharm 12/9/2015
Dy.Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

// Attested //

Sayalun
Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

15

Annexure -15

30

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

P. Navikanth, M.Tech.,
Deputy Executive Engineer,
IB - Sub Division, Tandur
Ranga Reddy District.

To
✓ The Commissioner,
Tandur Municipality,
Ranga Reddy District.

Lr. No. DEE/IBSD/TDR/16-17/ 2-2

Dated: 20-04-2016.

Sir,

Sub: - Mission Kakatiya - Phase - II - Execution of Works - Golla Cheru, Tandur(V&M) -
Diversion of Drainage of Tandur town - Req - Reg.
Ref: - 1. Arising

Government of Telangana is launched restoration of all Minor Irrigation Tanks in the State of their original capacity and to effectively utilize the 265.00 TMC of water allocated for Minor Irrigation sector under Godavari & Krishna River Basins as a flagship programme under the name of "MISSION KAKATIYA". Accordingly, Golla Cheru a Minor Irrigation tank is sanctioned under Mission Kakatiya - Phase - II to restore all and bring to its original standards. Originally the above said tank is constructed in so many decades back to facilitate an irrigation ayacut of 97 Acres. It is noticed that, some drainages system of Tandur town connected to this tank resulting water get polluted and unuseful for irrigation purpose. Hence, it is requested to divert the drainage systems and actions of purification may be initiate to get and collect rain water and use for irrigation purpose.

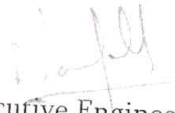
Please treat this matter is MOST URGENT.

Thanking you,

// Attested //


Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad

Yours faithfully,


Dy. Executive Engineer, I&CADD.,
I.B. Sub Division, Tandur.

1. Copy Submitted to The Executive Engineer IB Division Vikarabad for favour of kind information.
2. Copy Submitted to the Sub Collector, Revenue Sub Division Vikarabad for favour of kind information.

22/4/16
Office of The Municipal
Council, Tandur

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

From
A.Neeraja, M.E.,
Dy. Executive Engineer, I&CADD.,
IB Sub Division, Tandur,
Vikarabad District.

To
The Executive Engineer, I&CADD.,
I.B.Division, Vikarabad,
Vikarabad District.

Lr. No. DEE/IBSD/TDR/GollaCheru/140

Dated: 30-06-2018.

Sir,

Sub: Minor Irrigation- Tandur Sub Division -Mission Kakatiya – Golla Cheru,
Tandur (V&M) – Diversion of Drainage of Municipality Town in to Golla
Cheruvu- Report Submitted – Reg.

Ref: 1.T.O. Lr.No. DEE/IBSD/TDR/16-17/22 Dated: 20-04-2016 addressed to
Commissioner, Tandur Municipality.
2. G.O Rt.No.662 I &CAD (MK) Dept Dt.03-05-2018

It is to submit that Golla Cheru is a Minor Irrigation Tank is located in the centre of
the Tandur Town. In Mission Kaktiya Phase II the tank is taken up for Improvements.

It was noticed at the time of Mission Kaktiya phase II works, the drainage of
surrounding colonies are diverted to Golla Chruvu and the tank is polluted very badly.
Hence this office vide reference cited has addressed a letter to Commissioner, Tandur
Municipality with a request to divert the drain water from Golla cheruvu as it is
Irrigation water body.

The Municipality authorities have not taken any proper action and till today the
Drainage water is coming to Gollacheru only. Due to the continuous flow of drain water,
as it is stagnate condition foul smell/ odor is generating and surrounding colonies
complaining of the bad smell. Due to the letting out the drainage water in to the the
tank, water is contaminating and not suitable for Irrigation, not suitable for animals and
harmful to aquatic life.

Further I submit that Government vide reference 2nd cited has given administrative
sanction to Golla Cheru as MTB with Rs.4.41 crores under prestigious program Mission
Kakatiya. Government has proposing one MI tank to convert as Mini Tank Bund in
each constituency for recreation of the people, for walking of the local public and

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celebrating the Bathukamma Festival etc. As such Golla cheru sanctioned as MTB, If the drainage is allowed in the same manner in to the tank it will become not suitable for Mini Tank Bund.

On the request of local public the sluice vents are opened on 26.06.2018 to vacate the drain water in the presence of Muncipal Chair Person and Commissioner. Even though the drain water is diverted immediately from Golla cheru, It will take 10 to 15 days time to drain out completely.

Hence I request you sir to address district authorities to instruct the Commissioner, Tandur Municipality to divert the drain water from Golla Cheru by making alternative arrangement by constructing sewerage treatment plant etc.

Encl: Reference letter.

Yours faithfully,

Sd/-

Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

1. Copy submitted to Revenue Divisional Officer, Tandur for information and necessary action.
2. Copy submitted to the Commissioner, Tandur municipality for taking immediate necessary action.

we 4/7/18
Office of The Municipal
Council, Tandur

[Signature]
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

// Attested //

[Signature]

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/145

Dt. 14-06-2022

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) –
Golla Cheruvu – Request to divert the Drainage inflows into the Tank by
making alternate arrangements – Reg.

- Ref: 1. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/140, Dt.30.06.2018.
2. EE/IBD/VKB, Lr.No.DB/HD/2018-19/651, Dt.02.07.2018.
3. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/161, Dt.09.07.2018.
4. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/180, Dt.24.07.2018.
5. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/276, Dt.12.06.2019.
6. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/351, Dt.04.07.2019.
7. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/465, Dt.05.08.2019.

Adverting to the subject cited and references cited therein, the Executive Engineer, Irrigation Division No.4, Vikarabad (erst while I.B. Division, Vikarabad) and this office has requested to divert the Drainage inflows into the Golla Cheruvu Tank at Tandur (V) & (M), Vikarabad District and to provide alternate arrangements for drainage.

It was reported that, the District Collector, Vikarabad District on dated 28.05.2019 has instructed you to plan for the drainage diversion and alternate arrangements for drainage. Further, the District Collector, Vikarabad District during her visit to Golla Cheruvu on 24.06.2019 has instructed you to make alternative arrangements for diversion of inflows into the Tank. But so far, no action is initiated from your Department.

It is observed that, there are ten number of drains which are connected directly to Golla Cheruvu.

Hence, it is requested to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant, etc. in order to protect the water body from getting further contaminated.



15/6/2022
Office of the Municipal
Commissioner, Tandur

Shirisha 14/06/2022
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.
[Contd..pg..2]

Me

Endt.No.ISD No.2/TDR/DEE/AEE/2022-23/

Dt. - 06 -2022.

1. Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of kind information and necessary action.
2. Copy submitted to the RDO, Tandur Division for favour of kind information and necessary action.

Pravin
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c *E.P.* *AEE*

//Attested//

Sayaleen

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Annexure - 18
GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

35

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/ 97

Dt.14 - 12 -2022.

Sir,

Sub: Irrigation &CAD Department – Vikarabad District – Tandur (V) & (M) –
Golla Cheruvu – Request to divert the Drainage inflows into the Tank by
making alternate arrangements – Reg.

- Ref: 1. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/140, Dt.30.06.2018.
2. EE/IBD/VKB, Lr.No.DB/HD/2018-19/651, Dt.02.07.2018.
3. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/161, Dt.09.07.2018.
4. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/180, Dt.24.07.2018.
5. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/276, Dt.12.06.2019.
6. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/351, Dt.04.07.2019.
7. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/465, Dt.05.08.2019.
8. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/42, Dt.14.06.2022.

* * * *

In continuation to this office letter 8th cited and adverting to the subject cited and references cited therein, the Executive Engineer, Irrigation Division No.4, Vikarabad (erst while I.B. Division, Vikarabad) and this office has requested to divert the Drainage inflows into the Golla Cheruvu Tank at Tandur (V) & (M), Vikarabad District and to provide alternate arrangements for drainage.


It was reported that, the District Collector, Vikarabad District during her visit to Golla Cheruvu on 24.06.2019 has instructed you to make alternative arrangements for diversion of inflows into the Tank. Further, the District Collector, Vikarabad District on dated 28.05.2019 has instructed you to plan for the drainage diversion and alternate arrangements for drainage. But so far, no action is initiated from your Department.

It is observed that, nearly there are ten number of drains which are connected directly to Golla Cheruvu.

Hence, it is once requested to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant, etc., in order to protect the water body from getting further contaminated.

//Attested//


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad


Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/101

Dt. 16 - 12 - 2022.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) –
Golla Cheruvu – Request to divert the Drainage inflows into the Tank by
making alternate arrangements or by constructing Sewerage Treatment
Plant - Reg.

Ref: Representation of Sri P. Rohit Reddy, Hon'ble MLA of Tandur Constituency,
Lr. Dt.28.06.2022 addressed to the Hon'ble CM, Govt. of Telangana.

* * *

While enclosing the copy of representation of Sri P. Rohit Reddy, Hon'ble
MLA of Tandur Constituency vide reference cited, wherein, it was informed that, the
total Tandur Town drainage is entering into the Golla Cheruvu Tank which resulting
in water getting polluted. To avoid this and diversion of drainage, it was requested to
sanction Sewerage Treatment Plant (STP).

In this regard, it is requested to divert the Drainage inflows received from
some areas of Tandur Town into the Golla Cheruvu Tank by making alternate
arrangements or by constructing Sewerage Treatment Plant, in order to protect the
waterbody from getting contaminated, as per the representation of Sri P. Rohit Reddy,
Hon'ble MLA of Tandur Constituency.


Sd/-
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

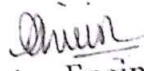
Dt. 16 - 12 - 2022.

Endt.No.ISD No.2/TDR/DEE/AEE/2022-23/102

1. Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4,
Vikarabad for favour of kind information and further necessary action.
2. Copy submitted to the RDO, Tandur Division for favour of kind information and
necessary action.

A.Hested


Dy. Executive Engineer I&CADD.,
Irrigation Division No. 4 Vikarabad


Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

O/C 

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2023-24/ 136

Dt. 02-03-2024.

Sir,

Sub: Irrigation &CAD Department – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request to divert the Drainage inflows into the Tank by making alternate arrangements – Reg.

- Ref:** 1. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/140, Dt.30.06.2018.
2. EE/IBD/VKB, Lr.No.DB/HD/2018-19/651, Dt.02.07.2018.
3. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/161, Dt.09.07.2018.
4. T.O. Lr.No.DEE/IBSD/TDR/Golla Cheru/180, Dt.24.07.2018.
5. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/276, Dt.12.06.2019.
6. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/351, Dt.04.07.2019.
7. EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/465, Dt.05.08.2019.
8. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/42, Dt.14.06.2022.
9. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/DEE(T)/AE/2022-23/286,
Dt.16.06.2022 addressed to the District Collector, Vikarabad Dist.
10. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/97, Dt.14.12.2022.

.. * ..

In continuation to this office letter 10th cited and adverting to the subject cited and references cited therein, the Executive Engineer, Irrigation Division No.4, Vikarabad (erst while I.B. Division, Vikarabad) and this office has requested to divert the Drainage inflows into the Golla Cheruvu Tank at Tandur (V) & (M), Vikarabad District and to provide alternate arrangements for drainage.

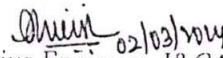
It was reported that, the District Collector, Vikarabad District during her visit to Golla Cheruvu on 24.06.2019 has instructed you to make alternative arrangements for diversion of inflows into the Tank. Further, the District Collector, Vikarabad District on dated 28.05.2019 has instructed you to plan for the drainage diversion and alternate arrangements for drainage. But so far, no action is initiated from your Department.

It is observed that, nearly there are ten number of drains which are connected directly to Golla Cheruvu.

Hence, it is once requested to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant, etc., in order to protect the water body from getting further contaminated.

//Attested//


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad


Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c

Annexure - 21
GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

38

From
A.Neeraja, M.E.,
Dy. Executive Engineer, I&CADD.,
IB Sub Division, Tandur,
Vikarabad District.

To
The Revenue Divisional Officer,
Revenue Division Tandur
Vikarabad District.

Lr. No. DEE/IBSD/TDR/GollaCheru/161

Dated: 09-07-2018.

Sir,

Sub: Minor Irrigation- Tandur Sub Division -Mission Kakatiya – Golla Cheru,
Tandur (V&M) –Joint Survey by Irrigation and VRO for Fixation of Shikam
Land and FTL Boundary - Report Submitted – Reg.

Ref: 1.T.O. Lr.No. DEE/IBSD/TDR/16-17/22 Dated: 20-04-2016 addressed to
Commissioner, Tandur Municipality.
2. G.O Rt.No.662 I &CAD (MK) Dept Dt.03-05-2018
3.Your Lr. No.B/615/2018, Dated: 07-07-18

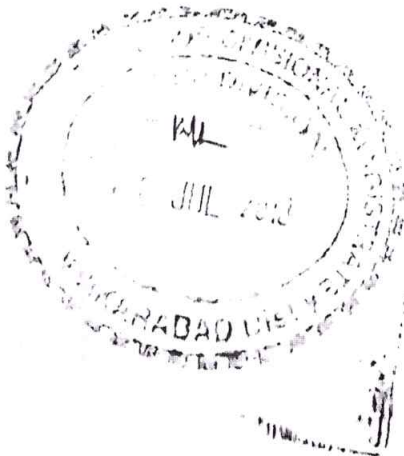
In continuation to this office letter 3rd cited, it is to submit that the RDO instructions on 4.07.2018, during the joint inspection of RDO Tandur Division, DEE, Irrigation Sub Division Tandur, Municipal Commissioner, MRO Tandur Mandal, AEE, IB Tandur, VRO Tandur Mandal to fixing up the FTL and identifying the Shikam area by Revenue department has been done.

The AEE Tandur section has reported that he has conducted FTL survey in the presence of VRO and Surveyor and fixed the FTL contour with respect to the PRESENT FTL. The Records of Golla Cheru is not available as the Panchayat Raj Department has not handed over the records, the Original FTL level with respect to the GTS bench mark is not known. The Surveyor Tandur Mandal has fixed the Shikam Area and calculated the total encroachment area.

Hence, it is requested to clear all encroachments as the Golla Cheruvu sanctioned as Mini Tank Bund and it is in tender process. Once agreement completed, the FTL Bund can be laid if the encroachments are all cleared by Revenue Department as per the Marked FTL by Irrigation Department. There are total ten numbers of drains which are connected directly to Golla Cheruvu. The Municipal authorities may be requested to divert the same immediately.

This is submitted for information and taking further necessary action.

Yours faithfully,
Sd/-A.Neeraja, Dt:09.07.18
Dy.Executive Engineer, I&CADD.,
I.B.Sub Division, Tandur.



1. Copy submitted to the District Collector, Vikarabad District for favor of information.
2. Copy submitted to Executive Engineer, I.B Division ,Vikarabad for information and necessary action.
3. Copy submitted to the Commissioner, Tandur municipality for taking immediate necessary action.

Amey's 9/7/18
o/c Dy.Executive Engineer, I&CADD.,
I.B.Sub Division, Tandur.

// Attested //

Kangalun

Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Annexure - 22

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

38 40

From
A.Neeraja, M.E.,
Dy. Executive Engineer, I&CADD.,
IB Sub Division, Tandur,
Vikarabad District.

To
The Revenue Divisional Officer,
Revenue Division Tandur
Vikarabad District.

Lr. No. DEE/IBSD/TDR/GollaCheru/180

Dated: 24-07-2018.

Sir,

Sub: Minor Irrigation- Tandur Sub Division -Mission Kakatiya – Golla Cheru,
Tandur (V&M) –Joint Survey by Irrigation and VRO for Fixation of Shikam
Land and FTL Boundary - Report Submitted – Reg.

Ref: 1.T.O. Lr.No. DEE/IBSD/TDR/16-17/22 Dated: 20-04-2016 addressed to
Commissioner, Tandur Municipality.

2. G.O Rt.No.662 I &CAD (MK) Dept Dt.03-05-2018

3.RDO Lr. No.B/615/2018. Dated: 07-07-18

4.T.O Lr.No.DEE/IBSD/TDR/GollaCheru Dated: 09-07-2018.

In continuation to this office letter 5th cited, the AEE Tandur section has reported that he has conducted FTL survey in the presence of VRO and Surveyor and fixed the FTL contour with respect to the PRESENT FTL and submitted the details of Golla Cheruvu which are as follows:

FTL (Full Tank Level)	:	+100.00Mts (Assumed)
MWL (Maximum Water Level)	:	+100.30Mts
TBL (Tank Bund Level)	:	+101.20Mts
Capacity of the Tank	:	29.22 Mcft (Approx.)
Feeder channel Upstream Tank	:	Palle Cheru, Malreddypalli Village
Length of Feeder Channel	:	1080 Mts (Approx.)
Topo Sheet No.	:	56 G/11

The AEE reported that he has fixed the FTL contour with respect to the PRESENT FTL as the Original FTL level with respect to the GTS bench mark not known for which the Panchayat Raj Department has not handed over the details of FTL level. The Surveyor Tandur Mandal has fixed the Shikam Area and calculated the total encroachment area.

huc
25/7/18
Office of the Municipal
Council, Tandur

Further, it is to inform that as per G.O.Ms No.168, MA&UD(M) Dept. dated: 07.04.2012, in para (3) ii (2) it has to provide buffer zone of 30 m from the FTL boundary when submergence of tank is more than 10Ha and para (3) ii.(5) it has to provide buffer zone of 2m from the define boundary of canal. Hence it is to submit that the Buffer Zone of Golla Cheruvu is 30m as the Tank submergence is above 10Ha i.e., 25Acres and buffer zone of Feeder Channel of the Golla Cheruvu from Palle Cheruvu, Malreddypalli is to be maintained of 2Mts from the boundary of canal.

Hence, it is requested to kindly instruct the concerned clear all encroachments as the Golla Cheruvu sanctioned as Mini Tank Bund and it is in tender process. Once agreement completed, the FTL Bund can be laid if the encroachments are all cleared by Revenue Department as per the Marked FTL by Irrigation Department. There are total ten numbers of drains which are connected directly to Golla Cheruvu. The Municipal authorities may be requested to divert the same immediately.

This is submitted for information and taking further necessary action.

Yours faithfully,
Sd/-A.Neeraja, Dt:24.07.2018
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

1. Copy submitted to the District Collector, Vikarabad District for favor of information.
2. Copy submitted to Executive Engineer, I.B Division ,Vikarabad for information and necessary action.
- ✓ 3. Copy submitted to the Commissioner, Tandur Municipality for taking immediate necessary action.

Anurag
24/7/18
Dy.Executive Engineer,I&CADD.,
I.B.Sub Division, Tandur.

// Attested //
Sangalun
Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

21

Annexure -23

49

GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT



From:

To:

The Revenue Divisional Officer,
Tandur Division.

The Commissioner
Tandur Municipality.

Lr.No. B/615/2018, dated: 7-07-2018

Sir,

Sub:- Minor Irrigation - Vikarbad District- Tandur Division - Tandur Mandal & Village - Golla Cheruvu - Diversion of Drainage of Municipality into Golla Cheruvu - Make Alternate arrangements - Report called for -Reg.

Ref:- Dy. EE, I&CADD, IB Sub Division Tandur Lr.No. DEE/IBSD/TDR/Golla Cheuvu/140 Dt:30.06.2018.

<<>>

DEE(T)
A
9/7/18

I invite your attention to the reference cited. In the reference the Dy. EE, I&CADD, IB Sub Division Tandur has informed that the Government has proposing one Minor Irrigation Tank to convert as mini Tank Bund in each constituency for recreation of the people for walking of the local public and celebrating the Bathukamma festival etc.,. As such the Golla Cheruvu Tank which is located in the centre of the Tandur town is selected in mission Kakatiya phase-II and taken up for improvement. The government has given administrative sanction to Golla Cheruvu as MTB with Rs.4.41 Crores under the programme.

7/7/18
DEE

During the works it is noticed that the drainage of surrounding colonies are diverted to Golla Cheruvu and the tank is polluted very badly. The same has been informed to the commissioner Tandur municipality to divert the drain water from Golla Cheruvu as it is irrigation water body. But the Municipal authority have not taken any proper action so far and the drain water is coming to Golla Cheruvu Tank. Due to the continuous flow of drain water as it is stagnate condition foul smell/ odor is generating and surrounding colonies complaining the bad smell.

Further reported that the sluice vents are open on 26.06.2018 to vacate the drain water in the presence of MUNICIPAL Chair person and Commissioner. If the drain water is diverted immediately it will take 10-15 days time. The Dy.EE has requested to instruct the commissioner Tandur to divert the drain water from Golla Cheruvu by making alternate arrangement by constructing sewerage treatment plant etc.,.

Therefore you are here by directed to look into the matter personally and take immediate steps by making alternate arrangements as directed by the irrigation department and report compliance.

|| Attested ||

[Handwritten signature]

Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

Yours faithfully,

[Handwritten signature]
7/7/18

Revenue Divisional Officer,
Tandur Division.

Copy Submitted to Collector Vikarabad District for favour of kind information.
Copy Submitted to Dy.EE Irrigation I&CADD, Tandur for information.

Annexure -24

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT



From
Sri.S Venkatesh, BE,
Executive Engineer, I & CADD.,
I.B.Division, Vikarabad.

To
The District Collector,
Vikarabad District.

Lr.No. DB/HD/2018-19/ 651

02-07-2018
Dated:28-06-2018.

Sir,
Sub: Minor Irrigation- Vikarabad District –Tandur Sub Division-Mission Kakatiya –
Golla Cheru, Tandur (V&M) – Diversion of Drainage of Municipality Town in to
Golla Cheruvu- Report Submitted – Reg.

Ref:

- 1.Teliphonic message from the District Collector, Vikarabad District on Dt.29-06-2018.
2. Dy.EE/ Tandur Letter No. DEE/IBSD/TDR/16-17/22, Dated:20-04-2016 dderessed to
Commissioner, Tandur Municipality.
3. Dy.EE Letter No. DEE/IBSD/TDR/Golla Chervu/140, Dated:30-06-2018
2. G.O Rt. No.662,I&CAD (MK) Dept Dt. 03-05-2018

AEE(T)
An
9/7/18

.....

With references to subject cited above and as reported by the Dy.Executive Engineer, IB sub Division Tandur vide 2nd and 3rd cited, Golla Cheru is a Minor Irrigation Tank is located in the centre of the Tandur Town. In Mission Kaktiya Phase II the tank is taken up for Improvements.

It was noticed at the time of Mission Kaktiya phase II works, the drainage of surrounding colonies are diverted to Golla Chruvu and the tank is polluted very badly. Hence vide reference 2nd cited has addressed to Commissioner, Tandur Municipality with a request to divert the drain water from Golla cheruvu as it is Irrigation water body.

The Municipality authorities have not taken any proper action and till today the Drainage water is coming to Gollacheru only. Due to the continuous flow of drain water, as it is stagnate condition foul smell/ odor is generating and surrounding colonies complaining of the bad smell

Further I submit that Government vide reference 4th cited has given administrative sanction to Golla Cheru as MTB with Rs.4.41 crores under prestigious program Mission Kakatiya. Government has proposing one MI tank to convert as Mini Tank Bund in each constituency for recreation of the people, for walking of the local public and celebrating the Bathukamma Festival etc. As such Golla cheru sanctioned as MTB,If the drainage is allowed in the same manner in to the tank it will become not suitable for Mini Tank Bund.

On the request of local public the sluice vents are opened on 26.06.2018 to vacate the drain water in the presence of Muncipal Chair Person and Commissioner. Even though the drain water is diverted immediately from Golla cheru, It will take 10 to 15 days time to drain out completely.

Hence I request you sir to instruct the Commissioner, Tandur Municipality to divert the drain water from Golla Cheru by making alternative arrangement by constructing sewerage treatment plant etc.

Yours faithfully,

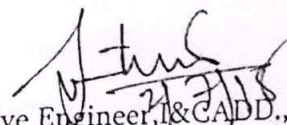
Sd/-

Executive Engineer,I&CADD.,
I.B. Division, Vikarabad.

- Copy to the Dy.Executive Engineer, IB Sub Division ~~Vikarabad~~ ^{Tandur} for information
- Copy to the Commissioner Tandur, Municipality for information and necessary action

//Attested//


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad


Executive Engineer,I&CADD.,
I.B. Division, Vikarabad.

23

Annexure - 25

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

45

From
K.Chandra Sekhar Rao, B.E.,
Executive Engineer, I&CADD.,
IB - Division, Vikarabad,
Vikarabad District.

✓ To
The Commissioner
Tandur Municipality
Tandur, Vikarabad District.

Lr. No. EE/HD/IBD/VKB/2018-19/276.

Dated: 12-06-2019.

Sir,

Sub: Conversion of Golla Cheruvu as Mini Tank Bund, Tandur Village & Mandal,
Vikarabad District - Work is in progress - Request to divert the drainage inflows
into the tank for making alternate arrangements - Req-Reg.

Ref:

1. G.O.Rt No. 662 dated: 03-05-2018.
2. The District Collector, Vikarabad District instructions on dated: 28.05.2019.

Adverting to the reference 1st cited, Golla Chervu work is sanctioned as Mini Tank bund to create walking track, children's park and immersion of Bathukammas and view point etc. The work is commenced and is in progress. The tank original catchment and feeder channel is from surplus water from Palle Cheru Malreddypalli village, But some of the town areas drainages are directly connected through drainage walls into the tank bed by your department which is resulting in water got polluted and releasing bad smell. Adjacent householders are complaining us many times to release the water to avoid bad smell, the same is not possible always. The tank is being developed as a tourist spot. The tank was originally constructed to store the water to improve ground water levels and to facilitate an irrigation ayacut under the tank. Several times we have requested you to divert the drainage and provide alternate arrangements for drainage. The District Collector, Vikarabad District also instructed to plan for the drainage diversion and alternate arrangements vide ref 2nd cited. So far no action has been initiated from your department. It is once again requested you to divert the drainage water to downstream of Golla Cheruvu tank as early as possible.

Yours faithfully,

Ravi
Executive Engineer, I&CADD.,
I.B. Division, Vikarabad.

3



- 46
1. Copy Submitted to the District Collector, Vikarabad District for favour of information and further necessary action.
 2. Copy Submitted to the Superintending Engineer, Irrigation Circle, Ranga Reddy for favour of information and further necessary action.
 3. Copy to the RDO, Tandur for favour of information and further necessary action.
 4. Copy to the Dy.Executive Engineer, IB Sub Division Tandur for favour of information and further necessary action.

Ram 12/16/2018
Executive Engineer, I&CADD.,
I.B. Division, Vikarabad.

Attested



Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

24

Annexure - 26

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

47

ORDER-1

Chandra Sekhar Rao, B.E.,
Executive Engineer, I&CADD.,
I.B. Division, Vikarabad,
Vikarabad District

To
The Commissioner
Tandur Municipality
Tandur

Dated: 04-07-2019.

Lr. No. EE/HD/IBD/VKB/2018-19/ 351.

Sub: Conversion of Golla Cheruvu as Mini Tank Bund, Tandur Village & Mandal,
Vikarabad District - Work Commenced - Request to divert the drainage inflows
into the tank for making alternate arrangements - Reminder - 1 - Reg.
Ref: 1. T.O. Lr No. EE/IBD/VKB/2018-19/276, Dt: 12-06-2019
2. The District Collector, Vikarabad District instructions at Golla Cheruvu site on
dated: 24-06-2019

Adverting to the reference 1st cited, this office has requested you to divert the
drainage inflows into the tank bed for making alternate arrangements. The District Collector,
Vikarabad District during her visit to Golla Cheruvu, madam has instructed you to make
alternate arrangements for diversion of inflows vide reference 2nd cited. So far no action is
initiated from your department. Several times we are pursuing this matter as there is no action
from your office. It is once again requested you to divert the drainage inflows received from the
some areas of Tandur town into Golla Cheruvu immediately.

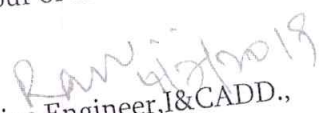
Yours faithfully,

Sd/-
Executive Engineer, I&CADD.,
I.B. Division, Vikarabad.

1. Copy Submitted to the District Collector, Vikarabad District for favour of information and further necessary action.
2. Copy Submitted to the Superintending Engineer, Irrigation Circle, Ranga Reddy for favour of information and further necessary action.
3. Copy to the RDO, Tandur for for favour of information and further necessary action.
4. Copy to the Dy. Executive Engineer, IB Sub Division Tandur for favour of information and further necessary action.

Attested


Dy. Executive Engineer I&CADD.,
Irrigation Division No 4 Vikarabad


Executive Engineer, I&CADD.,
I.B. Division, Vikarabad.



REMINDER-1

GOVERNMENT OF TELANGANA

IRRIGATION & CAD DEPARTMENT

From:
Chandra Sekhar Rao, B.E.,
Executive Engineer, I&CADD.,
I.B-Division, Vikarabad,
Vikarabad District

To
The Commissioner
Tandur Municipality
Tandur

Lr.No.EE/HD/IBD/VKB/2018-19/

Dated: 04-07-2019.

Sir,

Sub : Conversion of Golla Cheruvu as Mini Tank Bund, Tandur Village & Mandal, Vikarabad District – Work Commenced – Request to divert the drainage inflows into the tank for making alternate arrangements – Reminder – 1 – Reg.

Ref: 1. T.O.Lr No.EE/IBD/VKB/2018-19/276, Dt:12-06-2019

2. The District Collector, Vikarabd District instructions at Golla Cheruvu site on dated: 24-06-2019

Adverting to the reference 1st cited, this office has requested you to divert the drainage inflows into the tank bed for making alternate arrangements. The District Collector, Vikarabad District during her visit to Golla Cheruvu, madam has instructed you to make alternate arrangements for diversion of inflows vide reference 2nd cited. So far, no action is initiated from your departments. Several times we are pursuing this matter as there is no action from your office. It is once again requested you to divert the drainage inflows received form some areas of Tandur town into Golla Cheruvu immediately.

Yours faithfully,

Sd/-

Executive Engineer, I&CADD.,
I.B.Division, Vikarabad.

1. Copy Submitted to the District Collector, Vikarabad District for favour of information and further necessary action.
2. Copy Submitted to the Superintending Engineer, Irrigation Circle, Ranga Reddy for favour of information and further necessary action.
3. Copy to the RDO, Tandur for favour of information and further necessary action.
4. Copy to the Dy.Executive Engineer, IB Sub Division Tandur for favour of information and further necessary action.

Executive Engineer, I&CADD.,

I.B.Division, Vikarabad.

REMINDER-2

Annexure - 27
GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

49

From
K.Chandra Sekhar Rao, B.E.,
Executive Engineer,I&CADD.,
IB – Division, Vikarabad,
Vikarabad District

To
The Commissioner
Tandur Municipality
Tandur

Lr. No. EE/HD/IBD/VKB/2018-19/465

Dated: 05-08-2019.

Sir,

Sub: Conversion of Golla Cheruvu as Mini Tank Bund, Tandur Village & Mandal,
Vikarabad District – Work Commenced – Request to divert the drainage inflows
into the tank for making alternate arrangements – Reminder – 1 – Reg.

- Ref:
1. T.O. Lr No. EE/IBD/VKB/2018-19/276, Dt: 12-06-2019
 2. The District Collector, Vikarabad District instructions at Golla Cheruvu site on dated: 24-06-2019
 3. T.O Lr.No:EE/HD/IBD/VKB/2018-19/351, Dt: 04.07.2019

Adverting to the reference 1st cited, this office has requested you to divert the drainage inflows into the tank bed for making alternate arrangements. The District Collector, Vikarabad District during her visit to Golla Cheruvu, madam has instructed you to make alternate arrangements for diversion of inflows vide reference 2nd cited. So far no action is initiated from your department. Several times we are pursuing this matter as there is no action from your office. It is once again requested you to divert the drainage inflows received from the some areas of Tandur town into Golla Cheruvu immediately.

Yours faithfully,

Ram 5/8/2019
Executive Engineer,I&CADD.,
I.B. Division, Vikarabad.

1. Copy Submitted to the District Collector, Vikarabad District for favour of information and further necessary action.
2. Copy Submitted to the Superintending Engineer, Irrigation Circle, Ranga Reddy for favour of information and further necessary action.
3. Copy to the RDO, Tandur for for favour of information and further necessary action.
4. Copy to the Dy.Executive Engineer, IB Sub Division Tandur for favour of information and further necessary action.

ఆంధ్రప్రదేశ్ ప్రభుత్వం
వికారాబాద్ జిల్లా
ఇరిగేషన్ విభాగం

06 AUG 2019

జ్య. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

//Attested//

Ram 5/8/2019
Executive Engineer,I&CADD.,
I.B. Division, Vikarabad.

Annexure - 28

GOVERNMENT OF TELANGANA
IRRIGATION AND CAD DEPARTMENT

50

From

K.Chandra Sekhar Rao, B.E.,
Executive Engineer, I&CADD.,
IB - Division, Vikarabad.

To

The Revenue Divisional Officer
Tandur Division, Tandur

Lr. No. EE/HD/IBD/VKB/2018-19/GC Dr diversion/348 Dated: 04-07-2019.

Sir,

Sub: Conversion of Golla Cheruvu as Mini Tank Bund, Tandur Village & Mandal,
Vikarabad District - Drainage diversion trench - Request to handover the grave
yard area - Reg.

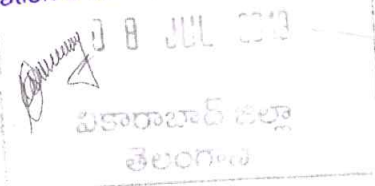
- Ref: 1. CE/Minor irrigation (Krishna Basin) inspection note dated:
2. The District Collector, Vikarabad District instructions on dated: 28.05.2019

Adverting to the reference 1st cited, it is to submit that during the site inspection of the Chief Engineer, Minor Irrigation Krishna Basin, Hyderabad has instructed to divert the drainage inflows by excavating trench all along the peripheral track upto the Downstream surplus course as part of converting Golla Cheruvu as Mini Tank Bund. Based on the above instructions, trench was started and executed for a length of 600Mts. Back side of the RDO office compound wall local villagers were used to fix their elders dead bodies in the shikam area of Golla Cheruvu. During our trench excavation of diverting drainage inflows local villagers were objected to continue the trench at grave yard in shikam area. The same was reported to the District Collector madam during her site visit on 28.05.2019. The District Collector madam has instructed you to settle the matter with community elders and local representatives and show them in different place and make our trench excavation continues upto the weir portion vide ref 2nd cited. So far no action is received from your side to continue the work. Hence, I request you to kindly deploy your Tahsildar, Tandur Mandal & Commisioner, Tandur Municipality along with their staff in coordination with our field staff of Dy.Executive Engineer & Asst.Executive Engineer of I.B.Sub Division, Tandur to continue the trench excavation work upto the weir. As early as possible as the monsoon is onset.

!! Attested !!

K.Chandra Sekhar Rao
Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Encl: Ref 1st cited.



Yours faithfully,

Sd/-K.Chandra Sekhar, dt:04.07.2019
Executive Engineer, I&CADD.,
I.B. Division, Vikarabad.

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Annexure - 29

51

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT

From:
Sri.B.Sunder B.Tech
Executive Engineer, I & CADD.,
Irrigation Division No.4,Vikarabad
Vikarabad Dist.

To
The District Collector,
Vikarabad District.

Lr.No:Irri Div No.04/VKB/DEE(T)/AE 2022-23/ 286 Date: 16 -06-2022.

Madam,

Sub: Irrigation &CAD Department – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request to divert the Drainage inflows coming into the Tank by making alternate arrangements – Reg.

- Ref: 1. DEE Tandur. Lr.No.DEE/IBSD/TDR/Golla Cheru/140, Dt.30.06.2018.
 2. T.O, Lr.No.DB/HD/2018-19/651, Dt.28.06.2018.
 3. DEE Tandur Lr.No.DEE/IBSD/TDR/Golla Cheru/161, Dt.09.07.2018.
 4. DEE Tandur.DEE/IBSD/TDR/Golla Cheru/180, Dt.24.07.2018.
 5. T.O. Lr.No.EE/HD/IBD/VKB/2018-19/276, Dt.12.06.2019.
 6. T.O. Lr.No.EE/HD/IBD/VKB/2018-19/351, Dt.04.07.2019.
 7. T.O. Lr.No.EE/HD/IBD/VKB/2018-19/465, Dt.05.08.2019.
 8. DEE Tandur Lr. No: ISD No.02/TDR/DEE/AEE/2022-23/42, Dt: 14.06.2022

** * **

Vide reference 2nd cited a letter was communicated requesting to divert the Drainage inflows coming into the Golla Cheruvu Tank at Tandur (V) & (M), Vikarabad District and to provide alternate arrangements for drainage.

In this regard the Municipal Commissioner by the District Collector Dt: 28.05.2019 to plan for the drainage diversion and alternate arrangements for drainage. Also during your visit to Golla Cheruvu on 24.06.2019, the matter was once again reminded to the Municipal Commissioner. Vide references 5th to 7th cited a letter was also communicated to the municipal commissioner regarding the diversion of drainage inflows coming in to the tank. But so far, no action is initiated from municipal commissioner Tandur.

It is observed that there are ten number of drains which are connected directly to Golla Cheruvu.

Hence, in this regard it is requested to kindly issue necessary instructions to the concerned authorities for diverting the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant, etc. in order to protect the water body from getting further contaminated.

This is submitted for favour of information and necessary action.

Encl: Copy of reference 2nd, 5th to 7th cited

Yours faithfully,

Sd/-

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

// Attested //

[Signature]

Jy. Executive Engineer I&CADD.,
Irrigation Division No 4 Vikarabad

IRRIGATION & SUB DIVISIONAL ENGINEER
TANDUR DIVISION
25 JUN 2022
VIKARABAD DISTRICT

Office of The Municipal
Council, Tandur

25/6/2022
25 JUN 2022

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D. DEPARTMENT

From	To
C. Mahender, M. Tech.,	The Chief Engineer, I&CADD.,
Superintending Engineer, I&CADD.,	Minor Irrigation (KB),
Irrigation Circle, Ranga Reddy District,	Jalasoudha Building,
Red Hills, Hyderabad - 04.	Errum Manzil, Hyderabad.

Lt.No.DEE-II/TS-4/MTB/ 879

Dt. 8-07-2019.

Sir,

Sub:- Minor Irrigation - Vikarabad District - Mission Kakatiya Phase-IV - Mini Tank Bund - Conversion of Golla Cheruvu as Mini Tank Bund, Tandur (V) & (M), Vikarabad District - Work in progress - Request to divert the drainage inflows into the tank for making alternate arrangements - Request to address the Commissioner, Tandur Municipality to co-operate for development of Golla Cheruvu tank - Reg.

Ref:- EE/IBD/VKB, Lr.No.EE/HD/IBD/VKB/2018-19/276, Dt.12.06.2019 received T.O. on 22.06.2019 addressed to the Commissioner, Tandur Municipality, Tandur and a copy marked to T.O.

* * *

It is to submit that, the Executive Engineer, I.B.Division, Vikarabad vide reference cited above has addressed letter to the Commissioner, Tandur Municipality, Tandur, Vikarabad District stating that, in the Government vide G.O.Rt.No.662, I&CAD (MK) Dept., Dt.03.05.2018, Golla Cheruvu work is sanctioned as Mini Tank Bund to create walking track, children's park, immersion of Bathukammas and view point etc. The work is commenced and is in progress. The tank original catchment and feeder channel is from surplus water from Palle Cheru Malreddypalli Village, but some of the town areas drainages are directly connected through drainage walls into the tank bed by Tandur Municipality department which is resulting in water got polluted and releasing bad smell. Adjacent householders are complaining the Irrigation Department many times to release and deplete the water from tank to avoid bad smell, the same is not possible always. The tank is being developed as tourist spot. The tank was originally constructed to store the water and improve ground water levels and to facilitate an Irrigation ayacut under the tank.

Further the Executive Engineer has stated that, several times the division office have requested the Commissioner, Tandur Municipality to divert the drainage and provide alternate arrangements for drainage. The District Collector, Vikarabad District also instructed on 28.05.2019 to plan for drainage diversion and alternate arrangements. So far no action has been initiated by Tandur Municipal Department. The Executive Engineer has requested the Commissioner, Tandur Municipality to divert the drainage water to downstream of Golla Cheruvu tank as early as possible.

[Contd..Page..2]

In this regard, the Chief Engineer (KB), Minor Irrigation, Hyderabad is requested to address the Commissioner, Tandur Municipality, Tandur, Vikarabad District with a request to co-operate for development of Golla Cheruvu Tank as desired by the Executive Engineer, I.B.Division, Vikarabad.

Encl: Copy of EE/IBD/VKB Lr.

Yours faithfully,

Sd/- C. Mahender, 17.07.19
Superintending Engineer, I&CADD.,
Irrigation Circle, Ranga Reddy District, HQ Hyd.

Enclt 875 07/18.7.19

1. Copy submitted to the District Collector, Vikarabad District for information and with a request to address the Commissioner, Tandur Municipality to co-operate for development of Golla Cheruvu Tank.
2. Copy submitted to the Commissioner, Tandur Municipality, Tandur, Vikarabad District for information and requested to co-operate with the Executive Engineer, I&CADD., I.B.Division, Vikarabad District for development of Golla Cheruvu Tank.
3. Copy to the Executive Engineer, I.B.Division, Vikarabad for information and pursue the matter.
4. Copy to the Dy. Executive Engineer, I.B.Sub-Division, Tandur for information and pursue the matter.

Sd/- C. Mahender, 17.07.19

Superintending Engineer, I&CADD.,
Irrigation Circle, Ranga Reddy District, HQ Hyd.

// True Copy //

[Signature]
for Superintending Engineer

Enclt. No. 453 dt: 30/7/19

copy communicated to the Dy EE /Tandur
for confirmation and further necessary action

// Attested //

[Signature]
Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

28/7/19
[Signature]
26/7



AEE(T)
[Signature]
5/8/19

TDR

**GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT**

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Executive Engineer,
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97

Dt. 06 - 12 -2024.

Sir,

Sub: I&CAD Dept., – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request - Reg.

- Ref:** 1. Representation of Sri P. Rohit Reddy, Hon'ble MLA of Tandur Constituency, Lr. Dt.28.06.2022 addressed to the Hon'ble CM, Govt. of Telangana.
2. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/101, Dt.16.12.2022 addressed to the Municipal Commissioner, Tandur & a copy marked to EE/ID No.4/Vkb.
3. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2022-23/21, Dt.19.05.2023 addressed to the Municipal Commissioner, Tandur & a copy marked to EE/ID No.4/Vkb.
4. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2023-24/138, Dt.03.03.2024 addressed to the Municipal Commissioner, Tandur & a copy marked to EE/ID No.4/Vkb.
5. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024.
6. CE(I)/Hyd, Proc.No.DCE/OT1/AEE3/VKB Dist.,/TS/Golla Cheruvu, Tandur (V) & (M), Dt.27.11.2024.
7. The Commissioner, Tandur Municipality, Vkb Dist, Lr.No.E1/Golla cheruvu/ 385/2024, Dt.27.11.2024 addressed to the EE/ID No.4/VKB.

* * *

It is to inform that, Sri P. Rohit Reddy, the then Hon'ble MLA of Tandur Constituency vide reference 1st cited has informed that, the total Tandur Town drainage is entering into the Golla Cheruvu Tank which resulting in water getting polluted. To avoid this and diversion of drainage, it was requested to sanction Sewerage Treatment Plant (STP).

In this regard, this office has addressed letters to the Municipal Commissioner, Tandur and a copy marked to Executive Engineer, Irrigation Division No.4, Vikarabad vide references 2nd to 4th cited, with a request to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant (STP), in order to protect the waterbody from getting contaminated, as per the representation of Sri P. Rohit Reddy, the then Hon'ble MLA of Tandur Constituency.

It is to submit that, the Government vide G.O. under reference 5th cited have accorded Administrative approval for the work Construction of Sewerage Diversion Box Drain and other components of Golla Cheruvu, Tandur (V) & (M), Vikarabad District for an amount of Rs.488.00 Lakhs.

[Contd..pg..2]

etc

R.
17/12/24
EE/ID No.4/VKB

Accordingly, technical sanction was accorded by the Chief Engineer (Irrigation), Hyderabad for Rs.488.00 Lakhs vide reference 6th cited.

The Commissioner, Tandur Municipality, Vikarabad District vide reference 7th cited has addressed a letter to the Executive Engineer, Irrigation Division No.4, Vikarabad informing that, the Tandur Municipality is divided into five (5) Zones for calculating the discharge for Comprehensive Drainage System. Golla Cheruvu Comes under Zone-1 with Wards covering 1, 2, 3, 4, 5, 6, 21 (96.06%), 22, 23, 24, 25, 26, 27 (92.30%), 34, 35 (15 wards). The total Discharge for Zone-I is having an outlet at Golla Cheruvu tank.

Based on the Site visit of Sri B. Manohar Reddy, Hon'ble MLA of Tandur Constituency along with the Municipal Chairman of Tandur Town, Officials of Municipal, PR and Irrigation Departments on 30.08.2024 & as per the discussion held in the Chambers of the Hon'ble MLA Quarters of Tandur Town with above officials on 21.09.2024, the estimate is prepared as per the instructions of the Hon'ble MLA of Tandur Constituency and as per the feasibility of site condition. There is a change in disposal point of Sewer diversion, hence the alignment of diversion has changed accordingly for which additional amount is required.

As number of Sewerage Drains from Tandur Town are entering directly into the Tank, the Drain is diverted by Construction of Sewerage Diversion Box Drain along the present ground condition of foreshore of tank from Weir to Left flank of Bund and the estimate is prepared for the same and was sanctioned and the work will be taken up by our Department. The amount sanctioned by Irrigation Department is sufficient for alignment mentioned above only. The Tender is under process.

And where ever the change in the alignment of Diversion of Sewage water from Left flank of Bund to disposal point as per the instructions of Hon'ble MLA of Tandur Constituency, it is requested to address the Commissioner, Tandur Municipality, Vikarabad District **for taking up the additional work, as it is a part of Municipal work.**

Further, the Commissioner, Tandur Municipality, Vikarabad District may be addressed for constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the waterbody from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024.

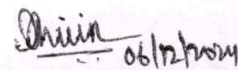
This is submitted for favour of information and taking further necessary action.

Attested //



Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad

Yours faithfully,



Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Executive Engineer,
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/137

Dt. 14 - 02 - 2025.

Sir,

Sub: I&CAD Dept., - Vikarabad District - Tandur (V) & (M) - Golla Cheruvu - Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water - Request - Reg.

Ref: 1. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024 addressed to the EE/ID No.4/VKB.
2. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.

** * **

In continuation to this office letter vide reference 1st cited, wherein it was informed that, as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, the Drain is diverted by Construction of Sewerage Diversion Box Drain along the present ground condition of foreshore of tank from Weir to Left flank of Bund and the estimate is prepared accordingly and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs and the work will be taken up by our Department. The Agreement is under process. In this regard it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for alignment of work mentioned above.

It is to submit that, based on the Site visit of Sri B. Manohar Reddy, Hon'ble MLA of Tandur Constituency along with the Municipal Chairman of Tandur Town, Officials of Municipal, PR and Irrigation Departments on 30.08.2024 & as per the discussion held in the Chambers of the Hon'ble MLA Quarters of Tandur Town with above officials on 21.09.2024, the estimate is prepared as per the instructions of the Hon'ble MLA of Tandur Constituency and as per the feasibility of site condition. **There is a change in disposal point of Sewer diversion, hence the alignment of diversion has changed accordingly for which additional amount is required.** And where ever the change in the alignment of Diversion of Sewage water from Left flank of Bund to disposal point as per the instructions of Hon'ble MLA of Tandur Constituency, the Executive Engineer, Irrigation Division No.4, Vikarabad vide reference 2nd cited has addressed a letter to the Municipal Commissioner, Tandur Municipality, Vikarabad District **for taking up the additional work, as it is a part of Municipal work.**

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[Pg..2]

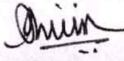
Further, the Executive Engineer has requested the Municipal Commissioner, Tandur Municipality for Constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ).

In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence diversion of Sewage water from Left flank of Bund of Golla Cheruvu tanks to disposal point is to be taken up as additional work for which estimate for additional work need to be prepared as the work is related to drainage disposal and treatment of sewerage water which is a part of Municipal work.

In this regard, it is to submit that, the agreement is under process for the work sanctioned for our department and the work will be taken up once the agreement is concluded, hence it is once again requested to inform the Municipal Commissioner, Tandur Municipality, Vikarabad District for taking up the additional work for preparing estimate for additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water.

This is submitted for favour of information and taking further necessary action.

Yours faithfully,


14/02/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

|| Attested ||


Dy. Executive Engineer I&CADD.
Irrigation Division No. 4 Vikarabad

etc

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Executive Engineer,
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/60

Dt. 15-07-2025.

Sir,

Sub: I&CAD Dept., – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder - Reg.

- Ref:** 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.

** * **

In continuation to this office letter vide references 2nd, 4th & 5th cited, wherein it is informed that, as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly the estimate is prepared and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs vide reference 1st cited. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agt.No.10/2024-25, Dt.19.02.2025 and the work is in progress.

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above. Hence, it was requested the Executive Engineer vide references 2nd, 4th & 5th cited to address the Municipal Commissioner, Tandur Municipality for taking up the additional work for diversion of Sewage water from Left flank of Bund to disposal point.

In view of the above, the Executive Engineer, Irrigation Division No.4, Vikarabad vide references 3rd & 6th cited has addressed the Municipal Commissioner, Tandur Municipality for Constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green

[Contd..pg..2]

[Pg..2]

Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department.

In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work.

In this regard, it is to submit that, the work is under progress, hence it is once again requested to inform the Municipal Commissioner, Tandur Municipality, Vikarabad District for taking up the additional work on priority basis for drainage disposal and treatment of sewerage water, as it is a part of Municipal work.

This is submitted for favour of information and taking further necessary action.

Yours faithfully,

Shim 15/04/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

Attested //

Sangamesh

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Executive Engineer,
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/94

Dt.17-09-2025.

Sir,

Sub: I&CAD Dept., – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder-3 - Reg.

- Ref: 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.
7. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/60, Dt.15.07.2025.
8. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/578, Dt.26.07.2025 addressed to Municipal Commissioner, Tandur Municipality.

** * **

In continuation to this office letter vide references 2nd, 4th, 5th & 7th cited, wherein it is informed that, as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly the estimate is prepared and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs vide reference 1st cited. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agt.No.10/2024-25, Dt.19.02.2025 and the work Construction of Sewerage Diversion Box Drain is nearing to completion.

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above. Hence, it was requested the Executive Engineer vide references 2nd, 4th, 5th & 7th cited to address the Municipal Commissioner, Tandur Municipality for taking up the additional work for diversion of Sewage water from Left flank of Bund to disposal point.

In view of the above, the Executive Engineer, Irrigation Division No.4, Vikarabad vide references 3rd, 6th & 8th cited has addressed the Municipal Commissioner, Tandur Municipality for Constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal

[Contd..pg..2]

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[Pg..2]

point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department.

In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work immediately.

In this regard, it is to submit that, the work Construction of Sewerage Diversion Box Drain is nearing to completion, hence it is once again requested to inform the Municipal Commissioner, Tandur Municipality, Vikarabad District for taking up the additional work on "priority basis" for drainage disposal and treatment of sewerage water, as it is a part of Municipal work. Treat this as most urgent.

This is submitted for favour of information and taking further necessary action.

Yours faithfully,

Pravin
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c

//Attested//

Sayal

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

REMINDER-4GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Executive Engineer,
Irrigation Division No.4, Vikarabad,
Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/ 119Dt.01-01-2026.

Sir,

Sub: I&CAD Dept., – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder-4 - Reg.

- Ref:** 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.
7. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/60, Dt.15.07.2025.
8. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/578, Dt.26.07.2025 addressed to Municipal Commissioner, Tandur Municipality.
9. EE/ID No.4/VKB, Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/578, Dt.26.07.2025 addressed to Municipal Commissioner, Tandur Municipality.
10. SE/IC/Chevella, Lr.No.SE/IC/Chevella/DEE-2/TS2/Treatment of drainage water for Golla Cheruvu/1643, Dt.01.12.2025 addressed to the Collector & District Magistrate, Vikarabad District.
11. T.O.Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/94, Dt.17.09.2025.

* * *

In continuation to this office letters vide references 2nd, 4th, 5th, 7th & 11th cited, wherein it is informed that, as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly the estimate is prepared and the work was Administratively sanctioned by the Government of Telangana for an amount of Rs.488.00 Lakhs vide reference 1st cited and technical sanction was accorded by the Chief Engineer (Irrigation), Hyderabad on Dt.27.11.2024. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella L.S.Agt.No.10/2024-25, Dt.19.02.2025 and the work Construction of Sewerage Diversion Box Drain is nearing to completion.

[Contd..pg..2]

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above and the diversion of Sewage water from Golla Cheruvu cannot be disposed off at downstream after left flank of bund. Hence, it was requested the Executive Engineer, Irrigation Division No.4, Vikarabad vide references 2nd, 4th, 5th, 7th & 11th cited above to address the Municipal Commissioner, Tandur Municipality for taking up the additional work for diversion of Sewage water from Golla Cheruvu from Left flank of Bund to disposal point.

Hence, diversion of drainage water from left flank tank Bund of Golla Cheruvu to be disposed only after taking up the additional work which is a part of Municipal work.

In view of the above, the Executive Engineer, Irrigation Division No.4, Vikarabad vide references 3rd, 6th, 8th & 9th cited has addressed a letters to the Municipal Commissioner, Tandur Municipality and requested for Construction of Sewerage Treatment Plant (STP) or for making alternative arrangements, etc., for treatment of drainage water at disposal

point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department.

Hence, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work immediately. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work and requested the Municipal Commissioner to take up the additional work on "priority basis" for drainage disposal and treatment of sewerage water, as it is a part of Municipal work. Treat this as most urgent.

Further, the Superintending Engineer Irrigation Circle, Chevella, higher officials of this department has also addressed a letter to the Collector & District Magistrate, Vikarabad District vide reference 10th cited to address the concerned department for Constructing Sewerage Treatment plant (STP) or making alternative arrangements, etc., for treatment of drainage water and to protect the waterbody.

In this regard, it is to submit that, the work Construction of Sewerage Diversion Box Drain is nearing to completion. Hence, it is once again requested to inform the Municipal Commissioner, Tandur Municipality, Vikarabad District for taking up the additional work for diversion of drainage water of Golla Cheruvu from Left flank of tank Bund to disposal point on "priority basis" and treatment of sewerage water before disposal point by any treatment method, as it is a part of Municipal work, as diversion of drainage water from left flank tank Bund of Golla Cheruvu to be disposed only after taking up the additional work only. Treat this as most urgent on top priority.

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[Pg..3]

This is submitted for favour of information and taking further necessary action.

Yours faithfully,

Shrin
01/01/2026

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

✓ Copy submitted to the Municipal Commissioner, Tandur Municipality, Vikarabad District for information and taking further necessary action in this matter. **Kindly treat this as most urgent on top priority.**

Shrin
01/01/2026

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c

// Attested //

Sanjiv

Dy. Executive Engineer I&CADD.
Irrigation Division No. 4 Vikarabad

**GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT**

From:
Sri.P. Madhusudhan Reddy, B.E.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2024-25/1208

Date: 10 -01-2025.

Sir,

Sub: I&CAD Dept., Irrigation Division No.04, Vikarabad – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Reg.

- Ref:** 1. Representation of Sri P. Rohit Reddy, Hon'ble MLA of Tandur Constituency, Lr. Dt.28.06.2022 addressed to the Hon'ble CM, Govt. of Telangana.
2.T.O. Lr No: Irri Divn No.04/VKB/EE/DEE(T)/AEE(T)/2023-24/233, Dt: 31.05.2023.
3. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024.
4. CE(I)/Hyd, Proc.No.DCE/OT1/AEE3/VKB Dist.,/TS/Golla Cheruvu, Tandur (V) & (M), Dt.27.11.2024.
5. The Commissioner, Tandur Municipality, Vkb Dist, Lr.No.E1/Golla cheruvu/ 385/2024, Dt.27.11.2024 addressed to T/O.
6. DEE Tandur Lr No: ISD No.02/TDR/DEE/AEE/2024-25/97, Dt: 06.12.2024.

With reference to the subject cited, the Deputy Executive Engineer, Irrigation Sub Division No.02 Tandur vide reference 6th cited has submitted the following regarding for taking up of additional work for Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water.

It is to inform that, Sri P. Rohit Reddy, the then Hon'ble MLA of Tandur Constituency vide reference 1st cited has informed that, the total Tandur Town drainage is entering into the Golla Cheruvu Tank resulting in the tank water getting polluted. To avoid this and diversion of drainage, it was requested to sanction Sewerage Treatment Plant (STP).

In this regard, this office has addressed letters to the District Collector, Vikarabad District, vide reference 2nd with a request to divert the Drainage inflows received from some areas of Tandur Town into the Golla Cheruvu Tank by making alternate arrangements or by constructing Sewerage Treatment Plant (STP), in order to protect the water body from getting contaminated, as per the representation of Sri P. Rohit Reddy, the then Hon'ble MLA of Tandur Constituency.

It is to submit that, the Government vide G.O. under reference 3rd cited have accorded Administrative approval for the work Construction of Sewerage Diversion Box Drain and other components of Golla Cheruvu, Tandur (V) & (M), Vikarabad District for an amount of Rs.488.00 Lakhs.



Accordingly, technical sanction was accorded by the Chief Engineer (Irrigation), Hyderabad for an amount of Rs.488.00 Lakhs vide reference 6th cited.

The Commissioner, Tandur Municipality, Vikarabad District vide reference 5th cited has addressed a letter to this office informing that, the Tandur Municipality is divided into five (5) Zones for calculating the discharge for Comprehensive Drainage System. Golla Cheruvu Comes under Zone-1 with Wards covering 1, 2, 3, 4, 5, 6, 21 (96.06%), 22, 23, 24, 25, 26, 27 (92.30%), 34, 35 (15 wards). The total Discharge for Zone-I is having an outlet at Golla Cheruvu tank.

Based on the Site visit of Sri B. Manohar Reddy, Hon'ble MLA of Tandur Constituency along with the Municipal Chairman of Tandur Town, Officials of Municipal, PR and Irrigation Departments on Dt: 30.08.2024 & as per the discussion held in the Chambers of the Hon'ble MLA Quarters of Tandur Town with above officials on dt: 21.09.2024, the estimate is prepared as per the instructions of the Hon'ble MLA of Tandur Constituency and as per the feasibility of site condition. There is a change in disposal point of Sewer diversion, hence the alignment of diversion has changed accordingly for which additional amount is required.

As number of Sewerage Drains from Tandur Town are entering directly into the Tank, the Drain is diverted by Construction of Sewerage Diversion Box Drain along the present ground condition of foreshore of tank from Weir to Left flank of Bund and the estimate is prepared for the same and was sanctioned and the work will be taken up by our Department. The amount sanctioned by Irrigation Department is sufficient for alignment mentioned above only. The Tender is under process.

And where ever the change in the alignment of Diversion of Sewage water is required from Left flank of Bund to disposal point as per the instructions of Hon'ble MLA of Tandur Constituency, the Municipal Commissioner, Tandur municipality is requested to take up **the additional work, as it is a part of Municipal work.**

Further, the Municipal Commissioner, Tandur Municipality, Vikarabad District is requested to construct Sewerage Treatment Plant (STP) or to make alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024.

Yours faithfully,

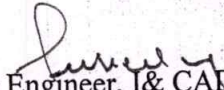
Sd/-10.01.2025

Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad.

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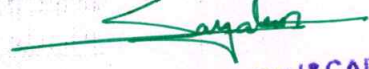
-Copy submitted to the Superintending Engineer, Irrigation Circle Chevella for favour of kind information.

✓ Copy to the Dy. Executive Engineer I&CAD Dept, Irrigation Sub Division No.02. Tandur for information and to peruse the subject matter.


Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad

Sau
10/1/25

// Attested //



Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

From:
Sri.P. Madhusudhan Reddy, B.E.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113

Date: 22-04-2025.

Sir,

Sub: I&CAD Dept., Irrigation Division No.04, Vikarabad – Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Reg.

Ref:

1. G.O. Rt. No. 199 I&CAD (MK) Dept., Dt. 03.08.2024.
2. T.O. Lr.No.Irr Div. No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt. 10.01.2025 addressed to Municipal Commissioner, Tandur Municipality
3. DEE Tandur Lr No:- ISD No.02/TDR/DEE/AEE/2024-25/12, Dt: 22.04.2025

I invited attention to the subject cited and it is to inform that as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by constructing Sewerage Diversion Box Drain along the foreshore of Golla cheruvu tank from the weir to Left flank of tank Bund for a length of about 1300 meters. Accordingly the estimate is prepared and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs vide reference 1st cited. Further the work is let out to M/s. Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agreement No. 10/2024-25 Dt. 19.02.2025 and the work is in progress.

In this regard it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the construction of Box drain for the length mentioned above along the foreshore of Golla Cheruvu tank. Hence, it was requested vide reference 2nd cited, for constructing Sewerage Treatment Plant (STP) or making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ).

In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence diversion of Sewage water from Left flank of Bund of Golla Cheruvu tank to disposal point is to be taken up as additional work for which estimate need to be prepared as the work is related to drainage disposal and treatment of sewerage water which is a part of Municipal work.



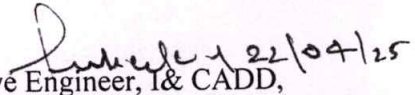
Hence it is once again requested for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from Municipal Department.

Yours faithfully,

Sd/- Dt. 22.04.2025

Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad.

1. Copy submitted to the District Collector, Vikarabad for favour of kind information.
2. Copy submitted to the Superintending Engineer, Irrigation Circle Chevella for favour of kind information.
3. Copy to the Dy. Executive Engineer I&CAD Dept, Irrigation Sub Division No.02. Tandur for information and to peruse the subject matter.


Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad

// Attested //


Jy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

**GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT**

From:

Sri.P. Madhusudhan Reddy, B.E.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To

The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/ 578

Date: 26-07-2025.

Sir,

Sub: I&CAD Dept., – Irrigation Division No.04, Vikarabad - Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder - Reg.

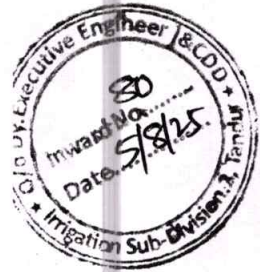
- Ref:** 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3.T/O Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. T/O Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.
7. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2025-26/60, Dt.:15.07.2025.

* * * * *

In continuation to this office letters vide references 3rd and 6th cited, wherein it was informed that, as a number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly, the estimate is prepared and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs vide reference 1st cited. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agt.No.10/2024-25, Dt.19.02.2025 and the work is in progress.

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above. Hence, it was requested the Executive Engineer vide references 2nd, 4th & 5th cited to address **the Municipal Commissioner, Tandur Municipality for taking up the additional work for diversion of Sewage water from Left flank of Bund to disposal point.**

In view of the above, it was requested for Constructing Sewerage Treatment Plant (STP) or for making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the



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Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department.

In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, **diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work.**

Hence, in this regard, it is to submit that, the work is under progress and it is once again requested for taking up the additional work on priority basis for drainage disposal and treatment of sewerage water, as it is a part of Municipal work.

Yours faithfully,

Sd/-26.07.2025

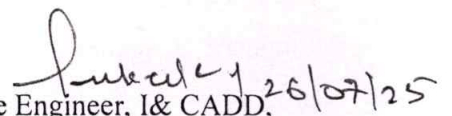
Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad.

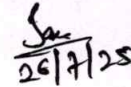
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella for favour of kind information.
- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- ✓ Copy to the Dy. Executive Engineer I&CAD Dept, Irrigation Sub Division No.02. Tandur for information and to peruse the subject matter.

// Attested //



Dy. Executive Engineer I&CADD,
Irrigation Division No. 4 Vikarabad


Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad


26/7/25

37

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D. DEPARTMENT

A Annexure 39

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From:
Sri.V. Ashok Kumar AMIE.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/830

Date: 24-10-2025.

Sir,

Sub: I&CAD Dept., – Irrigation Division No.04, Vikarabad - Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder - Reg.

- Ref:** 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3.T/O Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. T/O Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.
7. DEE/TDR Lr. No.ISD No.2/TDR/DEE/AEE/2025-26/60, Dt.:15.07.2025.
8.T/O Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/578, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.

** * **

In continuation to this office letters vide references 3rd, 6th & 8th cited, wherein it was informed that, as a number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly, the estimate is prepared and the work was sanctioned by the Government for an amount of Rs.488.00 Lakhs vide reference 1st cited. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella Agt.No.10/2024-25, Dt.19.02.2025 and the work Construction of Sewerage Diversion Box Drain is nearing to completion

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above.

In view of the above, it is once again requested for Constructing Sewerage Treatment Plant (STP) or for making alternative arrangements, etc., for treatment of drainage water at



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disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on priority basis for drainage disposal and treatment of sewerage water from the Municipal Department.

Further, In this connection, it is to inform that, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, **diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work.**

Hence, in this regard, it is to submit that, the work is Construction of Sewerage Diversion Box Drain is nearing to completion and it is once again requested for taking up the additional work on priority basis for drainage disposal and treatment of sewerage water, as it is a part of Municipal work.

Yours faithfully,

Sd/-24.10.2025

Executive Engineer, I& CADD,
Irrigation Division No. 4, Vikarabad.

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information.
- Copy to the Sub Collector Tandur for favour of information.
- ✓ Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter.

// Attested //
Sankar
Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

V.A. 24.10.25
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.
Sankar
24/10/25

**GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT**

74

From:
Sri.V. Ashok Kumar AMIE.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ 1140 Date: 31-1-2026.

Sir,

Sub: I&CAD Dept., – Irrigation Division No.04, Vikarabad - Vikarabad District – Tandur (V) & (M) – Golla Cheruvu – Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant or making alternative arrangements, etc., for treatment of drainage water – Request – Reminder - 4 – Reg

- Ref:** 1. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
2. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/97, Dt.06.12.2024.
3. T.O. Lr.No.Irr.Div.No.4/VKB/EE/DEE/AEE(T)/2024-25/1208, Dt.10.01.2025 addressed to Municipal Commissioner, Tandur Municipality.
4. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/137, Dt.14.02.2025.
5. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/12, Dt.22.04.2025.
6. T.O. Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/113, Dt.22.04.2025 addressed to Municipal Commissioner, Tandur Municipality.
7. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/60, Dt.15.07.2025.
8. T.O.Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/578, Dt.26.07.2025 addressed to Municipal Commissioner, Tandur Municipality.
9. T.O Lr.No.Irr.Div.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/578, Dt.26.07.2025 addressed to Municipal Commissioner, Tandur Municipality.
10. SE/IC/Chevella, Lr.No.SE/IC/Chevella/DEE-2/TS2/Treatment of drainage water for Golla Cheruvu/1643, Dt.01.12.2025 addressed to the Collector & District Magistrate, Vikarabad District.
11. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/94, Dt.17.09.2025.
12. T.O. Lr No: Irr Div NO.04/VKB/EE/DEE(T)/AEE(T)/2025-26/830, Dt: 24.10.2025
13. DEE Tandur Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/119, Dt.01.01.2026.

* * *

With reference to the subject cited, it is to submit that the Deputy Executive Engineer, Tandur vide references 2nd, 4th, 5th, 7th, 11th & 13th cited, has already informed that, as number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, it was proposed to divert the drain by Constructing Sewerage Diversion Box Drain along the present ground condition of foreshore of Golla Cheruvu tank from the Weir to left flank of tank Bund for a length of about 1300 m. Accordingly the estimate is prepared and the work was Administratively sanctioned by the Government of Telangana for an amount of Rs.488.00 Lakhs vide reference 1st cited and technical sanction was accorded by the Chief Engineer (Irrigation), Hyderabad on Dt.27.11.2024. Further, the work was let out to M/s Sri Sai Constructions Co., vide Superintending Engineer, Irrigation Circle, Chevella L.S.Agt.No.10/2024-25, Dt.19.02.2025 and the work Construction of Sewerage Diversion Box Drain is nearing to completion.

In this regard, it is to inform that, the amount sanctioned for Irrigation Department is sufficient only for the Construction of Box Drain along the foreshore Golla Cheruvu tank for the length mentioned above and the **diversion of Sewage water from Golla Cheruvu cannot be disposed off at downstream after left flank of bund.**

Hence, diversion of drainage water from left flank tank Bund of Golla Cheruvu to be disposed only after taking up the additional work which is a part of Municipal work.

In view of the above, this office vide references 3rd, 6th, 8th, 9th & 12th cited has addressed letters to the Municipal Commissioner, Tandur Municipality and requested for Construction of Sewerage Treatment Plant (STP) or for making alternative arrangements, etc., for treatment of drainage water at disposal point in order to protect the water body from getting contaminated, as the same will finally merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious Kagna River from filth & Sewage water vide O.A.No.07/2024 (SZ) and for taking up the additional work as mentioned above on **priority basis** for drainage disposal and treatment of sewerage water from the Municipal Department.

Hence, if the additional work is not taken up, the present diversion of drainage water from Golla Cheruvu tank cannot be disposed off at downstream after Left flank of Bund. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work immediately. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work and it is requested to take up the additional work on "priority basis" for drainage disposal and treatment of sewerage water, as it is a part of Municipal work. Treat this as most urgent.

Further, the Superintending Engineer Irrigation Circle, Chevella, higher officials of this department has also addressed a letter to the Collector & District Magistrate, Vikarabad District vide reference 10th cited to address the concerned department for Constructing Sewerage Treatment plant (STP) or making alternative arrangements, etc., for treatment of drainage water and to protect the waterbody.

In this regard, it is to submit that, the work Construction of Sewerage Diversion Box Drain is nearing to completion.

Hence, it is once again requested for taking up the additional work for diversion of drainage water of Golla Cheruvu from Left flank of tank Bund to disposal point on "priority basis" and treatment of sewerage water before disposal point by any treatment method, as it is a part of Municipal work, as diversion of drainage water from left flank tank Bund of Golla Cheruvu to be disposed only after taking up the additional work only. Treat this as most urgent on top priority.

Yours faithfully,

Sd/- 31.01.2026

Executive Engineer, I& CADD,
Irrigation Division No. 4, Vikarabad.

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information.
- ✓ Copy to the Sub Collector Tandur for favour of information.
- Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter.

✓ 31.1.26

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

GP 31/1/26
Saw 31/1/26

//Attested//


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

**GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT**

From
Sri. A. Ravi Kumar, B.E.,
Superintending Engineer,
Irrigation Circle,
Chevella.

To
The Collector &
District Magistrate,
Vikarabad District

Lr No:SE/IC/Chevella/DEE-2/TS2/Treatment of drainage water for Golla Cheruvu/1643
Dt:01.12.2025.

Sir,

Sub:- I & CAD Dept- SE,IC/Chevella- Golla Cheruvu - Request for taking up the additional work of Diversion of Sewerage water from Golla Cheruvu Tank and for Constructing Sewerage Treatment Plant(STP) -or making alternative arrangements, etc., for treatment of drainage water - Request - Reg.

- Ref:-
1. G.O.Rt No.199, Irrigation & CAD(MK) Department, Dated:03.08.2024.
 2. The Chief Engineer(MI), O/o Engineer- in- Chief(General),Hyderabad Lr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, dt:03.09.2024 along with the enclosure, communicated to this office vide endt No:OT1/AEE3/NGT/1414,dt:05.09.2024
 3. The Chief Engineer, Irrigation, Hyderabad memo No:CE,Irr, Hyd/DCE/OT1/AEE3/Golla Cheruvu/1919, dt:24.10.2024
 4. The CE (MI),O/oEngineer- in- Chief(General),Hyderabad Lr.No. ENC (G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/GollaCheruvu,dt:26.10.2024 along with the enclosure, communicated to this office vide endt No:OT1/AEE3/Gollacheruvu Representation/2024/2051, dt:08.11.2024.
 5. The Chief Engineer(MI), O/o Engineer- in- Chief(General),Hyderabad Lr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, dt:26.10.2024 along with the enclosure, communicated to this office vide endt No:OT1/AEE3/Gollacheruvu Representation/2126, dt:14.11.2024
 6. This office letter No:SE/IC/Chevella/TS2/Golla Cheruvu/ Reprsentation/ 22 ☉, dt:17.01.2025.
 7. This office L.S. Agreement No:10/2024-25 Dated:19.02.2025.
 8. The Executive Engineer, Irrigation Division No:4, Vikarabad Lr No: Irr.Dvn.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/830, Dt.24.10.2025 addressed to the Municipal Commissioner, Tandur Municipality, Vikarabad district.

With reference to the subject and reference cited, it is submitted that the Government have accorded Administrative approval vide reference 1st cited for the work "Protection & Beautification of Golla Cheruvu Construction of Sewerage Diversion Box Drain, Removal of water Hyacinth in the Tank Bed

area, Laying of WBM Road over Bund, Re-sectioning & Construction of Box drain along the Feeder channel, Construction of Culverts, Development of Greenery, Providing Electrification and other Amenities over the Tank Bund of Golla Cheruvu, Tandur (V) & (M), Vikarabad District" for an amount of Rs.488.00 Lakhs.

Further, it is to submit that a legal notice registered with No: 714 of 2016 under the provision of NGT was received vide reference 2nd to 5th cited regarding protection of precious water body i.e Golla Cheruvu at Tandur town. As per the instructions in the above references cited, the report was submitted to the higher officers vide this office letter under reference 6th cited with a request to obtain the necessary orders for Construction of Sewerage Treatment Plant (STP) or for make alternate arrangements, etc., to protect the water body from getting contaminated.

The Chief Engineer, Hyderabad has addressed a letter to the District Collector, Vikarabad vide letter No:CE(I),HYD/DCE/OT1/AEE3/Golla Cheruvu/Rep/2025/2873, dt:01.02.2025 duly requesting to expedite the process of establishing the STPs for avoiding the contamination of water body immediately, as the same is finally merging into the Kagna river for which there is a legal case.

Subsequently, the work sanctioned vide reference 1st cited was let out to M/s Sri Sai Constructions Co, Nirmal vide reference 7th cited.

In this connection, it is to submit that the amount sanctioned vide reference 1st cited for Irrigation department is sufficient only for the construction of Box drain for a length of about 1300 meters along the foreshore of Golla cheruvu and the diversion of drainage water from the Golla cheruvu cannot be disposed off at down stream after left flood bank.

Hence, diversion of drainage water from left tank bund of Golla Cheruvu tank to be disposed only after taking up the additional work which is a part of Municipal work.

Accordingly, the Executive Engineer, Irrigation Division No:4, Vikarabad has addressed number of letters to the Municipal Commissioner, Tandur

Municipality and requested for Construction of Sewerage Treatment Plant (STP) or for make alternate arrangements, etc., to protect the water body from getting contaminated.

Further vide reference 8th cited also the Executive Engineer, Irrigation Division No:4, Vikarabad has addressed a letter to the Municipal Commissioner of Tandur Municipality and informed that, as a number of Sewerage drains from Tandur Town are entering directly into the Golla Cheruvu tank, it was proposed to divert the drain by Constructing Sewerage diversion Box Drain along the present ground condition of foreshore of Golla Cheruva tank from the Weir to left flank of tank Bund for a length of about 1300 m. If the additional work is not taken up, the present diversion of drainage water from Golla Cheruva tank cannot be disposed off at downstream after Left Bank of Bund. Hence, diversion of Sewage water from Left flank of Bund to disposal point is to be taken up as additional work and requested the Municipal commissioner to take up the additional work on priority basis for drainage disposal and treatment of sewerage water, as it ^{is} part ^{of} Municipal work.

In view of the above, the Collector & District Magistrate, Vikarabad District is requested to address the concerned department for Constructing Sewerage Treatment Plant(STP) or making alternative arrangements, etc., for treatment of drainage water and to protect the water body.

Yours faithfully,
Sd/- dt:01.12.2025
Superintending Engineer
Irrigation Circle, Chevella.

Copy to the Executive Engineer, Irrigation Division No: 4, Vikarabad for information and instructed to pursue the above matter with the concerned officials & arrange to solve the problem at the earliest.

22/11/2025
Office of The Municipal
Council, Tandur

[Signature]
Superintending Engineer
Irrigation Circle, Chevella.
11/12/25

Attested
[Signature]

Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

తెలంగాణ కార్యాలయము

14-02-2025

To: District Collector,
Vikarabad.

వికారాబాద్ జిల్లా
కలెక్టర్

From: Sri.K.Dharma, B.Tech., FIE.,
Chief Engineer (Irrigation),Hyderabad,
2nd floor, Jalasoudha Building,
Errummanzil, Hyderabad.

Lr.No.CE(I)/HYD/DCE/OT1/AEE3/Golla cheruvu/Rep/2025/2873 Dt. | .02.2025.

CDM person Sir,
Irrigation
Kirany division
15/02

Sub: I & CAD Dept., - Irrigation, Hyderabad - Representation & legal notice of Sri Rajgopal Sarada, President, Tandur Citizen Welfare Society - regarding Protection of precious water body of Tandur town by name Golla Cheruvu - Request to take necessary action - Regarding.

- Ref:
1. Legal Notice dt: 30.07.2024 sent to the respondents under the provisions of NGT.
 2. TheEngineer-in-Chief(General),HyderabadLr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Rep/GollaCheruvu, Dt:06.11.2024 communicated vide Chief Engineer, Irrigation, Hyd endt: No: DCE/ OT1/AEE3/Golla Cheruvu/ Representation/ 2126, dt:14.11.2024.
 3. Executive Engineer, Irrigation Division No:4, Vikarabad Lr.Nos. Irr. Dvn.No.4/VKB/EE/DEE(T)/AEE(T)/2024-25/1115&1132, dt:17.12.2024 & 20.12.2024
 4. SE,IC,Chevella Lr.No.SE/IC/Chevella/TS2/Gollacheruvu/Representation/ 22 CE Dt.17.01.2025.

It is to inform that, with reference to the above, the Superintending Engineer, Irrigation Circle, Chevella vide reference 4th cited, has submitted the following report regarding the subject matter.

Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society sent a legal notice dt: 30.07.2024 to the Dy. Executive Engineer, Irrigation Sub Division No:2, Tandur regarding Protection of precious water body of Tandur town by named Golla Cheruvu of Tandur (V) & (M), Vikarabad District. A representation dt: 11.10.2024 was also received from Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society, regarding the subject matter and was requested to protect the water body from entering untreated drainage water into Golla Cheruvu lake at Tandur (V) & (M), Vikarabad.

In this connection, the work of "Protection & Beautification of Golla Cheruvu- Construction of Sewerage Diversion Box Drain, Removal of water Hyacinth in the Tank Bed area, Laying of WBM Road over Bund, Re-sectioning and construction of

Box Drain along the feeder Channel, Construction of Culverts, Development of Greenery, Providing Electrification and other Amenities over the Tank Bund of Golla Cheruvu, Tandur (V) & (M), Vikarabad District" is sanctioned by the Government of Telangana vide G.O Rt No.199, I& CAD(MK) Dept., Dt: 03.08.2024 and the technical sanction was accorded by the Chief Engineer, Irrigation, Hyderabad on Dt.27.11.2024. The work will be taken up immediately.

Further, the Superintending Engineer, Irrigation Circle, Chevella has reported that, the work will be executed shortly for Construction of Sewerage Diversion Box Drain for diversion of drainage water which is now coming into the tank, and Beautification of Golla Cheruvu Tank will be taken up as per sanction.

Further, the Superintending Engineer, Irrigation Circle, Chevella has submitted that the Executive Engineer, Irrigation Division No.4, Vikarabad have addressed number of letters to the Municipal Commissioner of Tandur Municipality and requested for Construction of Sewerage Treatment Plant (STP) or for making alternate arrangements, etc., to protect the water body from getting contaminated. The matter was informed to the Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society by the Dy. Executive Engineer, Irrigation Division No:2, Tandur vide letter dt:13.09.2024 as a reply to his legal notice (enclosed).

In this regard, it is requested to address the concern authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will finally merge into the kagna river for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious kagna river from filth & Sewage water vide O.A.No.07/2024.

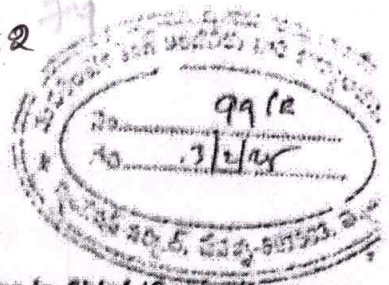
!! Attested !!


Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

Yours faithfully,
Sd/- Dt:01.02.2025
K. Dharma
Chief Engineer, Irrigation,
Hyderabad

✓ for Chief Engineer, Irrigation, Hyderabad

Copy to the Superintending Engineer, Irrigation Circle, Chevella for taking immediate necessary action.
Copy to the Executive Engineer, Irrigation Division No.4, Vikarabad for immediate necessary action.



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From:
Sri.K.Dharma, B.Tech., FIE.,
Chief Engineer (Irrigation), Hyderabad,
2nd floor, Jatasoudha Building,
Errummanzil, Hyderabad.

To:
The Engineer-In-Chief (General),
2nd floor, Jatasoudha Building,
Errummanzil, Hyderabad.

Lr.No.CE(I)/HYD/DCE/OT1/AEE3/Golla cheruvu/2025 | 2874 Dt. 1 .07.2025.

Sir,
Sub: I & CAD Dept., - Irrigation, Hyderabad - representation & legal notice of Sri Rajgopal Sarada, President, Tandur Citizen Welfare Society - regarding Protection of precious water body of Tandur town by name Golla Cheruvu - report submitted - Regarding.

DEE-T
12/12

- Ref: 1. Legal Notice dt: 30.07.2024 sent to the respondents under the provisions of NGT.
2. The Chief Engineer (Irrigation), Hyderabad Memo No. CE,Irr, Hyd/ DCE/OT1/AEE3/Golla Cheruvu/1919 dt:24.10.2024 along with enclosures.
3. The Engineer-in-Chief(General), Hyderabad Lr.No.ENC(G)/CE(MI)/ Dy.ENC/ DCE(MI)/DEE11/AEE28/Rep/GollaCheruvu, Dt:06.11.2024 communicated vide Chief Engineer, Irrigation, Hyd endt: No: DCE/ OT1/AEE3/Golla Cheruvu/ Representation/ 2126, dt:14.11.2024.
4. Executive Engineer, Irrigation Division No:4, Vikarabad Lr.Nos. Irr.Dvn. No.4/VKB/EE/DEE(T)/AEE(T)/2024-25/1115&1132 dt:17.12.2024 & 20.12.2024
5. SE,IC,Chevella Lr.No.SE/IC/Chevella/TS2/Gollacheruvu/Representation/ 22 CE Dt.17.01.2025.

DSE/DEE

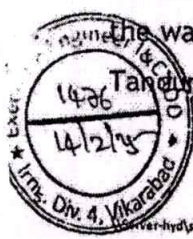
03/02/2025

12
03/02/2025

With reference to the subject and references cited, it is to submit that, the Superintending Engineer, Irrigation Circle, Chevella has submitted the following report regarding the subject matter.

(-91)

Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society sent a legal notice dt: 30.07.2024 to the Dy. Executive Engineer, Irrigation Sub Division No:2, Tandur regarding Protection of precious water body of Tandur town by named Golla Cheruvu of Tandur (V) & (M), Vikarabad District. A representation dt: 11.10.2024 was also received from Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society, regarding the subject matter and was requested to protect the water body from entering untreated drainage water into Golla Cheruvu lake at Tandur (V) & (M), Vikarabad.



In this connection, it is submitted that the work of "Protection & Beautification of Golla Cheruvu- Construction of Sewerage Diversion Box Drain, Removal of water Hyacinth in the Tank Bed area, Laying of WBM Road over Bund, Re-sectioning and construction of Box Drain along the feeder Channel, Construction of Culverts, Development of Greenery, Providing Electrification and other Amenities over the Tank Bund of Golla Cheruvu, Tandur (V) & (M), Vikarabad District" is sanctioned by the Government of Telangana vide G.O Rt No.199, I& CAD(MK) Dept.,Dt: 03.08.2024 and the technical sanction was accorded by the Chief Engineer, Irrigation, Hyderabad on Dt.: 27.11.2024. Agreement to be concluded as the tender was accepted to the M/s SRI SAI CONSTRUCTIONS Co at (-) 4.55 % less over the ECV of Rs.3,95,35,741.00/- priced with SSR of 2024-25 which works out to TCV of Rs.3,77,36,864.78/- which is under process.

Further, the Superintending Engineer, Irrigation Circle, Chevella has reported that, once the agreement is concluded by the agency, the work will be executed for Construction of Sewerage Diversion Box Drain for diversion of drainage water which is now coming into the tank, and Beautification of Golla Cheruvu Tank will be taken up as per sanction.

Further, the Superintending Engineer, Irrigation Circle, Chevella has submitted that the Executive Engineer, Irrigation Division No.4, Vikarabad have addressed number of letters to the Municipal Commissioner of Tandur Municipality and requested for Construction of Sewerage Treatment Plant (STP) or for making alternate arrangements, etc., to protect the water body from getting contaminated. The matter was informed to the Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society by the Dy. Executive Engineer, Irrigation Division No:2, Tandur vide letter dt:13.09.2024 as a reply to his legal notice.(enclosed).

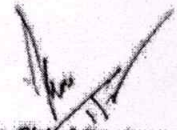
Further, a letter to the District Collector, Vikarabad was addressed by this office duly requesting to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will finally merge into the kagna river for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious kagna river from filth & Sewage water vide O.A.No.07/2024.



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In view of the above, it is requested to address the higher authorities of the Municipal Administration to establish the STP's for avoiding the contamination of water body immediately in view of the NGT case.

Yours faithfully,
Sd/- Dt. 01.02.2025,
K. Dharma,
Chief Engineer,
(Irrigation), Hyderabad.


For Chief Engineer,
(Irrigation), Hyderabad.

Copy to the Superintending Engineer, Irrigation Circle, Chevella is instructed for followup action and report compliance.

Office of the Superintending Engineer
Irrigation Circle, Chevella.

Endt No. SE/IC/Chevella/DEE-II/TS2/Golla.cheruvu / 183^m dt: 6.02.2025

Copy communicated to the Executive Engineer, Irrigation Division No.4, Vikarabad for information and instructed to follow up with the concerned officials and report compliance.

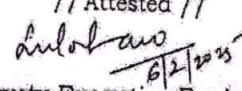
2/2/25

Sd/- dt: 05.02.2025
Superintending Engineer,
Irrigation Circle, Chevella.

To:

- 1. The Executive Engineer,
Irrigation Division No.4,
Vikarabad.

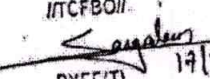
// Attested //

// Attested //

6/2/25
Deputy Executive Engineer,
Irrigation Circle, Chevella.

// Attested //

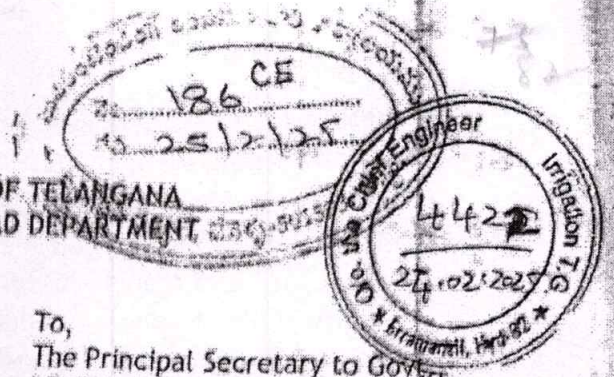
Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

Endt. No. 1328 Date 12/2/25
Copy communicated to the Deputy Executive Engineer,
Irrigation Sub Division, No. 4 Vikarabad, No. 2 Tandur,
No. 3 Motupally, No. 4 Yatal for information and further
action.

IITCFB011

DYECIT 17/2/25

DSE/CE ~~VAS~~ JNTA
WV
15/02/2025

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT



From,
Sri K.S.S. Chandrasekhar, M.Tech, FIE, FIGS
Chief Engineer
O/o Engineer-in-Chief (General),
Irrigation and CAD Department,
2nd Floor, Jalasoudha Building,
Errummanzil, Hyderabad.

To,
The Principal Secretary to Government
I & CAD Department
4th Floor, F-24, B.R Ambedkar
Telangana Secretariat,
Hyderabad.

DEE-T
D
05/02

Lr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt:15-02-2025.

DCE
Sub:-
22/2/25

I & CAD Department - Representation & legal notice of Sri. Rajgopal Sarada, President, Tandur Citizen Welfare Society - Regarding protection of precious water body of Tandur town by name Golla-cheruvu - Reg.

Ref:-
AEE(T)

Chief Engineer (I), Hyderabad, CE(I)/Hyd/DCE/OT1/AEE3/Golla Cheruvu/2025/2874, Dt:01.02.2025.

JT
4/02/25
A
WV
15/02/25

The Chief Engineer, Hyderabad has submitted that Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society sent a legal notice to DEE, ISD No.2, Tandur regarding Protection of precious water body of Tandur town by named Golla Cheruvu of Tandur (V) & (M), Vikarabad District. And a representation was also received from Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society, regarding the subject matter and requested to protect the water body from entering untreated drainage water into Golla Cheruvu lake at Tandur (V) & (M), Vikarabad.

In this regard, the work "Protection & Beautification of Golla Cheruvu Construction of Sewerage Diversion Box Drain, Removal of water Hyacinth in the Tank Bed area, Laying of WBM Road over Bund, Re-sectioning and construction of Box Drain along the feeder Channel, Construction of Culverts, Development of Greenery, Providing Electrification and other Amenities over the Tank Bund of Golla Cheruvu, Tandur (V) & (M), Vikarabad District" is sanctioned by the Government of Telangana vide G.O Rt No.199, I & CAD(MK) Dept., Dt: 03.08.2024 and the technical sanction was accorded by the CE(I), Hyderabad on Dt: 27.11.2024. Agreement to be concluded as the tender was accepted to the M/s. Sri Sai Constructions Co. @ (-)4.55% less over the ECV of Rs. 3,95,35,741.00/- priced with SSR of 2024-25 which works out to TCV of Rs.3,77,36,864.78/- which is under process. On agreement concluded by the agency, the work will be executed as per sanction.

Further, the Executive Engineer, ID No.4, Vikarabad have addressed number of letters to the Municipal Commissioner of Tandur Municipality and



requested for Construction of Sewerage Treatment Plant (STP) or for making alternate arrangements, etc., to protect the water body from getting contaminated. The matter was informed to Sri. Rajagopal Sarada, President of Tandur Citizens Welfare Society by the DEE, ISD No.2, Tandur vide letter dt:13.09.2024 as a reply to his legal notice.

The Chief Engineer, Hyderabad has addressed a letter to the District Collector, Vikarabad duly requesting to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will finally merge into the kagna river for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the Protection of precious kagna river from filth & Sewage water vide O.A.No.07/2024.

Hence, It is requested to address the Principal Secretary to Government, MA & UD Department to instruct concerned to expedite the process of establishing the STPs for avoiding the contamination of water body.

Encl: Reference 2nd cited.

Yours faithfully,

Sd/- 15.02.2025

Sri. KSS. Chandrasekhar

Chief Engineer (MI)

O/o Engineer-in-Chief (General)

Copy to the Chief Engineer (I), Hyderabad for information.

[Signature]
15/2/2025
Deputy Chief Engineer (MI),
I & CAD Dept., Hyderabad.
15/2/25

DEE 2
25/02/2025
Bridg. No. 016/0211/4083 / Galle chunnu (2025) 3139

06.24.02.2025

A copy of letter from CS(MI), O/o ENCC(G), Hyd is here with communicated to the SO/IC/Chunnu for information and necessary action.

K. Dharma,
Chief Engineer (MI), Hyderabad.

[Signature]
for Chief Engineer (MI), Hyderabad.

// Attested //

[Signature]

Jy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

To SO/IC/Chunnu

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT

Annexure-45

87

From:
Sri.P. Madhusudhan Reddy, B.E.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

To
The Superintending Engineer, I&CADD.,
Irrigation Circle, Chevella.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2024-25/ 1115

Date: 17-12-2024

Sir,

Sub: I&CADDept., -Irrigation Division No.04, Vikarabad– Vikarabad District – Tandur (V) & (M) – Protection of precious waterbody of Tandur town by name Golla Cheruvu – Reg.

Ref: 1. Legal Notice Dt.30.07.2024.

2. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024

3. Representation of Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society, sent by Regd. Post on Dt.11.10.2024.

4. DEE TDR Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/98 Dt.:06 - 12 -2024.

Anent to the representation of Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society regarding Protection of precious waterbody of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District submitted vide reference 3rd cited, the Deputy Executive Engineer, ISD No. 2, Tandur vide reference 4th cited has reported the following.

The works pertaining to Golla Cheruvu at Tandur (V) & (M), Vikarabad District is sanctioned by the Government of Telangana vide G.O. under reference 2nd cited. Accordingly, technical sanction was accorded by the Irrigation Department on Dt.: 27.11.2024.

Now, tender work is under process. Once the agreement is concluded by the agency, the work will be executed for Construction of Sewerage Diversion Box Drain for diversion of drainage water into the tank and Beautification of Golla Cheruvu Tank will be taken up as per sanction.

Further, this office has requested the Municipal Commissioner of Tandur Municipality several times for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Hence, the Superintending Engineer, Irrigation Circle, Chevella is requested to address the Higher Authorities for taking further necessary action in this regard.

Yours faithfully,

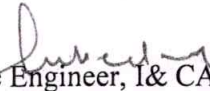
Sd/-17.12.2024

Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad.

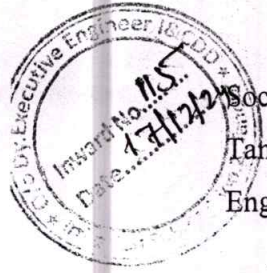
✓ Copy to the Dy. Executive Engineer, I&CADD Irrigation Sub Division No.02, Tandur for information.

// Attested //


Dy. Executive Engineer I&CADD,
Irrigation Division No. 4 Vikarabad


Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad

Sd/-
17/12/24



AEE(T)
17/12/2024

Annexure-46

88

GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D. DEPARTMENT

From:
Sri.P. Madhusudhan Reddy, B.E.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

To
The Superintending Engineer, I&CADD.,
Irrigation Circle, Chevella.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2024-25/ 1132

Date: 20-12-2024.

Sir,

Sub: I&CAD Dept., - Irrigation Division No.04, Vikarabad- Vikarabad District- Tandur (V&M)-
Protection of precious waterbody of Tandur town by name Golla Cheruvu - Reg.

Ref:

1. Legal Notice Dt.30.07.2024.
2. G.O.Rt.No.199, I&CAD (MK) Dept., Dt.03.08.2024
3. Representation of Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society, sent by Regd. Post on Dt.11.10.2024.
4. ENC (G)/HYD. Lr No. ENC(G)/CE(MI)/Dy. ENC/DCE(MI)/DEE11/AEE28/Rep, Dt: 16.10.2024 communicated by the CE(I)/HYD/Memo. No. CE, Irr/ Hyd /DCE /OT1 /AEE3/Golla Cheruvu,/1914, Dt: 24.10.2024 forwarded by the SE/I/Chevella, Endt: NoSE/IC/Chevella/DEE2/TS2/Golla Cheruvu/1262, Dt: 07.11.2024.
5. CE/HYD Memo. No. DCE/OT1/AEE3/Vikarabad Dist/Golla Cheruvu/2024,/2298 Dt.:27.11.2024.
6. DEE Tandur Lr No: ISD No.02/TDR/DEE/AEE/2024-25/99, Dt: 06.12.2024

* * *

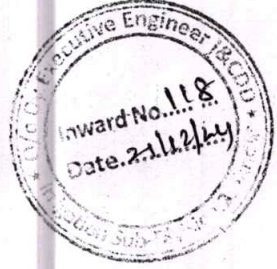
Anent to the reference 4th cited, the following is herewith submitted as per the Deputy Executive Engineer, Irrigation Sub Division No.02, Tandur letter reference 6th cited.

It is to submit that, vide reference 3rd cited, a representation was received from Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society regarding Protection of precious waterbody of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

The works pertaining to Golla Cheruvu at Tandur (V) & (M), Vikarabad District is sanctioned by the Government of Telangana vide G.O. under reference 2nd cited. Accordingly, technical sanction was accorded by the Chief Engineer, Hyderabad vide reference 5th cited.

Now, tender work is under process. Once the agreement is concluded by the agency, the work will be executed for Construction of Sewerage Diversion Box Drain for diversion of drainage water and Beautification of Golla Cheruvu Tank will be taken up as per sanction.

Further, this office has requested the Municipal Commissioner of Tandur Municipality several times for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated



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Hence, the Superintending Engineer, Irrigation Circle, Chevella is requested to address the Higher Authorities for taking further necessary action in this regard.

Yours faithfully,

Sd/-(20.12.2024)

Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad.

- Copy to the Dy. Executive Engineer, I&CADD Irrigation Sub Division No.02, Tandur for information.

20/12/24
Executive Engineer, I& CADD,
Irrigation Division No.4, Vikarabad

//Attested//

Sampath

Dy. Executive Engineer I&CADD,
Irrigation Division No 4 Vikarabad

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/ 52

Dt.23 -06-2025.

Sir,

Sub: I&CAD Department – Vikarabad District – Tandur (V) & (M) – Protection of precious waterbody of Tandur town by name Golla Cheruvu – Reminder - Reg.

- Ref:** 1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society.
2. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dt.06.12.2024.
3. Chief Engineer (Irrigation)/Hyd, Lr.No.CE(I)/HYD/DCE/OT1/AEE3/Golla Cheruvu/Rep/2025/2873, Dt.01.02.2025 addressed to the District Collector, VKB communicated by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/ DEE2/TS2/ Golla Cheruvu/182 M, Dt.06.02.2025, forwarded by the EE/ID.No.4/VKB vide Endt.1327, Dt.17.02.2025.
4. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr.No.ENC(G)/ CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt.15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No.DCE/OT1/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/Golla Cheruvu/301 M, Dt.28.02.2025 & EE/ID.No.4/VKB vide Endt.1399, Dt.04.03.2025.
5. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/ 154, Dt.19.03.2025.
6. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/115, Dt.22.04.2025 addressed to the Municipal Commissioner, Tandur.

** * *

In continuation to this office letter vide references 2nd & 5th cited, it is to submit that, representation was received from Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious waterbody of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, this office vide reference 2nd cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Meanwhile, the Chief Engineer (Irrigation), Hyderabad higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concern authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide O.A.No.07/2024.

[Contd..Pg..2]

[Pg..2]

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad higher officials of Irrigation Department vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.

Also, the Executive Engineer, Irrigation Division No.4, Vikarabad vide reference 5th cited has a letter to the Municipal Commissioner, Tandur to take necessary action in the above matter.

In this regard, it is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Yours faithfully,

Anil 23/6/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.

Anil 23/6/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c

// Attested //

Sayalun
Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



1/26/7/2025
Office of The Municipal
Council, Tandur

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD,
Irrigation Sub-Division No.2, Tandur,

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/92

Dt. 17-09-2025.

Sir,

Sub: I&CAD Department – Vikarabad District – Tandur (V) & (M) – Protection of precious waterbody of Tandur town by name Golla Cheruvu – Reminder-3 - Reg.

- Ref: 1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society.
2. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dt.06.12.2024.
3. Chief Engineer (Irrigation)/Hyd, Lr.No.CE(I)/HYD/DCE/OT1/AEE3/Golla Cheruvu/Rep/2025/2873, Dt.01.02.2025 addressed to the District Collector, VKB communicated by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/ DEE2/TS2/ Golla Cheruvu/182 M, Dt.06.02.2025, forwarded by the EE/ID.No.4/VKB vide Endt.1327, Dt.17.02.2025.
4. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt.15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No.DCE/OT1/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/Golla Cheruvu/301 M, Dt.28.02.2025 & EE/ID.No.4/VKB vide Endt.1399, Dt.04.03.2025.
5. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/154, Dt.19.03.2025.
6. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/115, Dt.22.04.2025 addressed to the Municipal Commissioner, Tandur.
7. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/52, Dt.23.06.2025.
8. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/579, Dt.26.07.2025 addressed to the Municipal Commissioner, Tandur.

* * *

In continuation to this office letter vide references 2nd, 5th & 7th cited, it is to submit that, representation was received from Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious waterbody of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, this office vide reference 2nd, 5th & 7th cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Meanwhile, the Chief Engineer (Irrigation), Hyderabad higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concern authorities to expedite the process of

[Contd..Pg..2]

25/9/2025
Office of the Municipal
Council, Tandur

25/9/25
(10/2024/4/VKB)

[Pg..2]

establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide O.A.No.07/2024.

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad higher officials of Irrigation Department vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.

Also, the Executive Engineer, Irrigation Division No.4, Vikarabad vide reference 6th & 8th cited has addressed a letter to the Municipal Commissioner, Tandur to take necessary action in the above matter.

In this regard, it is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Yours faithfully,

Anil 15/9/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.

Anil 15/9/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

// Attested //

Sayaleen
Dy. Executive Engineer I&CADD.,
Irrigation Division No 4 Vikarabad

Annexure-49

94

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD,
Irrigation Sub-Division No.2, Tandur,

To The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/ 123

Dt. 16 - 01 - 2026.

Sir,

Sub: I&CAD Department – Vikarabad District – Tandur (V) & (M) – Protection of precious waterbody of Tandur town by name Golla Cheruvu – Reg.

- Ref:** 1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society.
2. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dt.06.12.2024.
3. Chief Engineer (Irrigation)/Hyd, Lr.No.CE(I)/HYD/DCE/OT1/AEE3/Golla Cheruvu/ Rep/2025/2873, Dt.01.02.2025 addressed to the District Collector, VKB communicated by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/ DEE2/TS2/ Golla Cheruvu/182 M, Dt.06.02.2025, forwarded by the EE/ID.No.4/VKB vide Endt.1327, Dt.17.02.2025.
4. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr.No.ENC(G)/CE(MI)/Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt.15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No.DCE/OT1/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/Golla Cheruvu/301 M, Dt.28.02.2025 & EE/ID.No.4/VKB vide Endt.1399, Dt.04.03.2025.
5. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/154, Dt.19.03.2025.

* * *

In continuation to this office letter 5th cited, it is to submit that, representations were received from Sri Rajagopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious waterbody of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, this office vide reference 2nd cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Meanwhile, the Chief Engineer (Irrigation), Hyderabad higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concern authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide O.A.No.07/2024. [Contd..Pg..2]

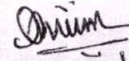
95

[Pg. 2]

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.


In this regard, it is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the waterbody from getting contaminated.

Yours faithfully,


16/01/2026

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.


16/01/2026

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

e/c

Attested



Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

22/1/2026
Office of The Municipal
Council, Tandur

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

Annexure 50

96

From:
Sri.P. Madhusudhan Reddy, B.E.
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ 115 Date: 22-04-2025.

Sir,

Sub: I&CAD Department - Irrigation Division No.04, Vikarabad-Vikarabad District - Tandur (V) & (M) - Protection of precious water body of Tandur town by name Golla Cheruvu - Reg.

Ref:

1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Raja gopal Sarada, President of Tandur Citizens Welfare Society.
2. DEE Tandur. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dr. 06.12.2024
3. Chief Engineer (Irrigation)/Hyd. Lr. No. CE(I)/ HYD/ DCE/ OTI/ AEE3/ Golla Cheruvu/ Rep/ 2025/ 2873, Dt.01.02.2025 addressed to the District Collector. VKB communicated by the SE/IC/Chevella vide Endt. No.SE/IC/Chevella/ DEE2/ TS2/ Golla Cheruvu/182 M, Dt.06.02.2025.
4. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr.No.ENC(G)/CE(MI)/ Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt. 15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No .DCE/OTI/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/GollaCheruvu/301 M. Dt.28.02.2025.
5. DEE Tandur Lr No:- ISD No.02/TDR/DEE/AEE/2024-25/154, Dt: 19.0.2025

I invite attention to the subject and to inform that, representations were received from Sri Raja gopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious water body of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, the Dy. Executive Engineer Irrigation Sub Division No.02 Tandur vide reference 2nd cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.

Meanwhile, the Chief Engineer (Irrigation), Hyderabad and higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna River for which there is a legal case filed in the



97

Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide O.A.No.07/2024.

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.

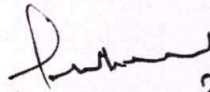
In this regard, The Municipal Commissioner, Tandur is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.

Yours faithfully,

Sd/-22.04.2025

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of Kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of information
- Copy to the Sub Collector Tandur for favour of information.
- ✓ Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter


22/04/25
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

//Attested//



Uy. Executive Engineer I&CADD.,
Irrigation Division No. 4 Vikarabad

Annexure-5)

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From:
Sri.P. Madhusudhan Reddy, B.E.
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ 579 Date: 26-07-2025.

Sir,

Sub: I&CAD Department - Irrigation Division No.04, Vikarabad-Vikarabad District - Tandur (V) & (M) - Protection of precious water body of Tandur town by name Golla Cheruvu - Reminder - Reg.

Ref:

1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Raja Gopal Sarada, President of Tandur Citizens Welfare Society.
2. DEE Tandur. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dt.: 06.12.2024.
3. Chief Engineer (Irrigation)/Hyd. Lr. No. CE(I)/ HYD/ DCE/ OTI/ AEE3/ Golla Cheruvu/ Rep/ 2025/ 2873, Dt.01.02.2025 addressed to the District Collector, VKB communicated by the SE/IC/Chevella vide Endt. No.SE/IC/Chevella/ DEE2/ TS2/ Golla Cheruvu/182 M, Dt.06.02.2025.
- 4.. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr. No. ENC(G)/CE(MI)/ Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt. 15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No .DCE/OTI/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/GollaCheruvu/301 M. Dt.28.02.2025.
5. DEE Tandur Lr No: ISD No.02/TDR/DEE/AEE/2024-25/154, Dt: 19.03.2025.
6. T/O Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/115 Date:22-04-2025.
7. DEE Tandur Lr No: ISD No.02/TDR/DEE/AEE/2025-26/52, Dt: 23.06.2025 received in this office on Dt.:25.07.2025.

In continuation to this office letter 6th cited and as reported by the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur vide reference 7th cited, it is to submit that, representations were received from Sri Raja Gopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious water body of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, the Dy. Executive Engineer Irrigation Sub Division No.02 Tandur vide reference 2nd cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.



Meanwhile, the Chief Engineer (Irrigation), Hyderabad and higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide .A.No.07/2024.

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.

In this regard, The Municipal Commissioner, Tandur is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.

Yours faithfully,

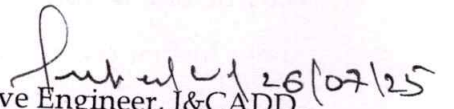
Sd/-26.07.2025

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information.
- Copy to the Sub Collector Tandur for favour of information.
- ✓ Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter.

//Attested//


Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad


Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

Sd/-
26/7/25

**GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT**

From:
Sri.V. Ashok Kumar AMIE.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ 1142

Date: 31-01-2026.

Sir,

Sub: I&CAD Department – Irrigation Division No.04, Vikarabad-Vikarabad District – Tandur (V) & (M) – Protection of precious water body of Tandur town by name Golla Cheruvu - Reg.

Ref:

1. Notice sent under the provision of NGT on Dt.30.07.2024 & 11.10.2024 by Sri Raja Gopal Sarada, President of Tandur Citizens Welfare Society.
2. DEE TDR Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/100, Dt.: 06.12.2024.
3. Chief Engineer (Irrigation)/Hyd. Lr. No. CE(I)/ HYD/ DCE/ OTI/ AEE3/ Golla Cheruvu/ Rep/ 2025/ 2873, Dt.01.02.2025 addressed to the District Collector, VKB communicated by the SE/IC/Chevella vide Endt. No.SE/IC/Chevella/ DEE2/ TS2/ Golla Cheruvu/182 M, Dt.06.02.2025.
- 4.. Chief Engineer (MI), O/o Engineer-in-Chief (General)/Hyd, Lr. No. ENC(G)/CE(MI)/ Dy.ENC/DCE(MI)/DEE11/AEE28/Golla Cheruvu, Dt. 15.02.2025 addressed to the Principal Secretary to Govt., I&CADD communicated by the CE(I)/Hyd vide Endt.No .DCE/OTI/AEE3/Golla Cheruvu/2025/3139, Dt.24.02.2025 forwarded by the SE/IC/Chevella vide Endt.No.SE/IC/Chevella/DEE2/TS2/GollaCheruvu/301 M. Dt.28.02.2025.
5. DEE TDR Lr No: ISD No.02/TDR/DEE/AEE/2024-25/154, Dt: 19.03.2025.
6. T/O Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/571 Date: 26-07-2025.
7. DEE TDR Lr. No.:ISD No.2/TDR/DEE/AEE/2025-26/123 Dt: 16.01.2026.

In continuation to this office letter 6th cited and as reported by the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur vide reference 7th cited, it is to submit that, representations were received from Sri Raja Gopal Sarada, President of Tandur Citizens Welfare Society vide reference 1st cited regarding Protection of precious water body of Tandur town by name Golla Cheruvu of Tandur (V) & (M), Vikarabad District.

In this regard, as there are number of Sewerage Drains from Tandur Town are entering directly into the Golla Cheruvu Tank, the Dy. Executive Engineer Irrigation Sub Division No.02 Tandur vide reference 2nd cited has requested the Municipal Commissioner, Tandur Municipality for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.

Meanwhile, the Chief Engineer (Irrigation), Hyderabad and higher officials of Irrigation Department vide reference 3rd cited has addressed a letter to the District Collector, Vikarabad District to address the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body immediately as the same will merge into the Kagna

River for which there is a legal case filed in the Hon'ble National Green Tribunal (NGT) against the protection of precious Kagna River from filth & sewage water vide .A.No.07/2024.

Further, the Chief Engineer (MI), O/o Engineer-in-Chief (General), Hyderabad vide reference 4th cited has also addressed a letter to the Principal Secretary to Government, MA & UD Department to instruct the concerned authorities to expedite the process of establishing the STPs for avoiding the contamination of water body.

Hence, the Municipal Commissioner, Tandur is once again requested to take necessary action for Construction of Sewerage Treatment Plant or making alternate arrangements, etc., to protect the water body from getting contaminated.

Yours faithfully,

o/c

VAS 31.1.26

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

31/1/26

Sau
31/1/26

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information.
- Copy to the Sub Collector Tandur for favour of information.
- Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter.

// Attested //

Sanyal

Dy. Executive Engineer I&CADD.
Irrigation Division No. 4 Vikarabad

o/c

VAS 31.1.26

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

31/1/26

Sau
31/1/26

4.2
By Registered post with ack due

Annexure-53

Government of Telangana
Irrigation & CAD Department



TELANGANA POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-111, Industrial Estate, Secunderabad, Hyderabad-500 018
Phones: 040-23887500 Fax: 040 - 23887510

BY REGD. POST WITH ACK. DUE

Order No. R-I-Legal/TGPCB/TF/BO/UH-VI/2024: (18/1) Date: 19.11.2024

Sub : TGPCB - IA No. 18 of 2024 in Application No. 07 of 2024 filed by Tandur Citizens Welfare Society before Hon'ble NGT, Chennai regarding Sewerage disposal into Kagna River - Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988) - Directions issued - Reg.

- Ref :
1. IA No. 18 of 2024 in Application No. 07 of 2024 filed by Tandur Citizens Welfare Society before Hon'ble NGT, Chennai.
 2. Inspection of Board officials on 27.02.2024.
 3. Letter Dt. 27.02.2024 addressed to Panchayat Secretary, Kokat Village & Commissioner, Tandur Municipality.
 4. Inspection of Board officials on 24.07.2024 & 30.07.2024.
 5. The EE RO report dated 31.07.2024.
 6. Letter dt. 15.10.2024 from Tandur Citizens Welfare Society.
 7. Task Force Hearing held on 08.11.2024.

- ***
1. WHEREAS, Tandur Citizens Welfare Society has filed a I.A No. 18 of 2024 in Application No. 07 of 2024 before Hon'ble NGT, Chennai with main prayer to prevent entering of sewerage of Tandur town & Kokat village into Kagna river.
 2. WHEREAS, the Board officials inspected Tandur Municipality, Kokat village & Kagna River on 27.02.2024 and observed that sewerage from Old Tandur area, Hussain Colony of Tandur Municipality is entering into Kagna river at downstream of check dam and sewage from Kokat village is entering into Kagna river near Kokat Bridge located east of Kokat village.
 3. WHEREAS, the Board addressed letters to Commissioner, Tandur Municipality and Panchayath Secretary, Kokat Village on 27.02.2024 to take necessary measures to avoid joining of sewerage into Kagna River.
 4. WHEREAS, the Board officials has again inspected Kokat village on 24.07.2024 & 30.07.2024 and observed that sewage from Old Tandur area, Hussain Colony of Tandur Municipality is entering into Kagna river at downstream of check dam. This stream of sewage from Kokat village is still entering into Kagna river near Kokat Bridge located east of Kokat village.
 5. WHEREAS, the Board Officials collected the following samples on 30.07.2024 and analysis results are as follows:

Sample code : Sample details / collection point

- 258
24
- | | |
|-----------|---|
| 24/07/542 | - Sample collected from Kagna river at Kokat Bridge located in East direction of Kokat village before confluence of sewage stream from the village. |
| 24/07/543 | - Sample collected from Kagna river at Kokat Bridge located in East direction of Kokat village after confluence of sewage stream from the village. |
| 24/07/544 | - Sample collected from sewage stream flowing from the Kokat village into the Kagna river near Kokat bridge. |
| 24/07/545 | - Sample collected from Kagna river upstream of check dam located in South West direction of Tandur town before confluence of sewage drain. |
| 24/07/546 | - Sample collected from sewage drain flowing from Hussain colony & other colonies of Tandur which is joining Kagna river. |

Parameters	Unit	Results				
		24/07/542	24/07/543	24/07/544	24/07/545	24/07/546
pH	-	8.22	8.18	7.41	8.15	7.68
Electrical conductivity	µS/cm	603	611	995	585	1185
BOD ₅ at 27°C	mg/L	12	04	23	06	21
Chemical Oxygen Demand	mg/L	44	16	84	28	76

Total Dissolved Solids	mg/L	363	366	612	320	669
Total Suspended Solids	mg/L	<5	<5	<5	<5	<5
Total Hardness as CaCO ₃	mg/L	252	248	224	244	360
Calcium as Ca	mg/L	56	54	54	35	75
Magnesium as Mg	mg/L	27	27	21	38	42
Sodium as Na	mg/L	44	43	118	47	109
Potassium as K	mg/L	4	5	9	4	12
Boron	mg/L	BDL	BDL	0.098	BDL	0.102
Nitrates as NO ₃	mg/L	15	15	10	12	06
Ammonical Nitrogen	mg/L	<5	<5	<5	<5	<5
Free Ammonia % Sodium	%	BDL	BDL	BDL	BDL	BDL
SAR		27	27	52	29	39
		1.2	1.2	3.4	1.3	2.5

6. WHEREAS, the Hon'ble NGT vide order dt. 18.09.2024 ordered as follows:

4. In response to the communication from the Telangana SPCB, the Panchayat Secretary - Kokat Village has sent a letter dated 03.08.2024 stating that they have constructed two tail-end soak pits to prevent the domestic sewage from joining the Kagna River which is submerged due to silt. Further, it was informed that it was reconstructed to prevent sewage from joining the Kagna River.

5. In the report of the Commissioner - Tandur Municipality, it is stated that the Government has taken up the project for purification of drain water of Tandur town at four points viz., (i) Golla Cheruvu, (ii) Pathakunta, (iii) Chiluku Vagu and (iv) at railway under bridge at Old Tandur towards Narayanapur.

6. The project report is sent for the Government approval and as and when the amount is sanctioned, the project will be taken up without any delay. However, the above-referred project only relates to storm water drains and does not address the issue of sewage management or Sewage Treatment Plant (STP). The Tandur Municipality has only stated that it is taking every step for the installation of the STP and-making efforts to get sanction from the Government for the installation of plants.

7. When the STPs are not installed in the Kokat village, the Tandur Municipality has to take emergent steps to address the issue.

8. When the Telangana SPCB specifically found that the sewage water was mixing with the Kagna River, no action was taken against the Tandur Municipality in this regard. The Telangana SPCB has not even issued the show cause notice that will be normally issued.

9. We once again direct the Commissioner - Tandur Municipality and also the District Collector - Vikarabad to file a detailed report regarding the action to be taken in this regard, failing which, they may suffer the imposition of environmental compensation. If the Telangana SPCB has not taken any action, it will be viewed very seriously-----

The case is posted to 03.12.2024.

7. WHEREAS, the Board on 15.10.2024 received another representation from Tandur Citizens Welfare Society regarding discharge of sewage into Gollacheruvu.

8. WHEREAS, the status was reviewed in the Task Force Committee meeting held on 08.11.2024. The Panchayath Secretary, G.P Kokat village & the DEE, Tandur Municipality has attended the meeting. After detailed discussions, the Committee recommended to issue certain directions to Tandur Municipality and Panchayat Secretary, G.P Kokat village to comply with.

9. After careful consideration of the material facts of the case, the Board hereby issue following directions under Water Act.

- I. The Municipality shall ensure that no untreated sewage is discharged into Kagna river under any circumstances.
- II. The Municipality shall ensure that no untreated sewage is discharged into Gollacheruvu under any circumstances.
- III. The Municipality shall submit time bound action plan within a week on construction of STP for treatment of sewage from Tandur Municipality.

10. These orders are issued under Section 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988).

Sd/-
MEMBER SECRETARY

To
The Commissioner,
Tandur Municipality,
Tandur, Vikarabad District

Copy to :

1. The Environmental Engineer, Regional Office-Rangareddy for information and necessary action.
2. Concerned file.

// T.C.F.B.O //

P. J. Jambhale
Senior Environmental Engineer
(TF - HYD I UH-VI)

// Attested //


Dy. Executive Engineer I&CADD
Irrigation Division No 4 Vikarabad



TELANGANA POLLUTION CONTROL BOARD
REGIONAL OFFICE, RANGAREDDY DISTRICT

8-3-1219, 2nd Floor, Block-C, Ward No.91, Near Country Club,
Kundambagh, Uma Nagar, Begumpet, Hyderabad.

Environmental Engineer

Email: ee-rrl-tspcb@telangana.gov.in

Lr. No.3/Gen/TGPCB/RO/RRD/2025- 1416

Date: 28.01.2025

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District

Sir/Madam,

Sub: TGPCB - RO-RRD - Complaint received from Tandur Citizens Welfare Society - Sewerage disposal into Malredpally Cheruvu - Forwarded for necessary action - Reg.

- Ref: 1. Board Directions to Municipality Dt.19.11.2024
- 2. Complaint from Tandur Citizens Welfare Society regarding sewerage disposal into Malredpally Cheruvu.

@@@

With reference to the above, this office has received complaint from Tandur Citizens Welfare Society regarding sewerage disposal of Tandur town to Malredpally Cheruvu thus contaminating the cheruvu.

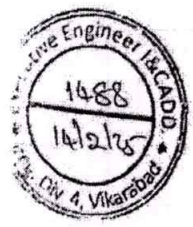
The Board, in its review of O.A No. 7 of 2024 before Hon'ble NGT, Chennai, has issued directions to Tandur Municipality directing to submit action plan for construction of STP for treatment of sewage from Tandur Municipality

In this regard, it is requested to take necessary action immediately to prevent sewerage entering into Malredpally cheruvu and is requested to submit action taken report, along with action plan for construction of STP to this office.

Encl: TGPCB directions Dt.19.11.2024

- Copy submitted to the JCEE, Zonal Office, Hyderabad for kind information.
- Copy submitted to The EE, Irrigation, Vikarabad District for kind information.
- Copy to complainant for kind information.

ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
 Telangana Pollution Control Board,
 Regional Office, Rangareddy.



Attested
[Signature]

Deputy Executive Engineer I&CADD
Irrigation Division No. 4 Vikarabad

Encl. No. 1328 Date 17/2/25
Copy communicated to the Deputy Executive Engineer, Irrigation Sub Division, No. 1 Vikarabad, No.2 Tandur, No.3 Kotepally, No. 4 Yatal for information and further action.

ITCFB/RO
[Signature]
17/2/25

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

106

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/153

Dt.19 - 03 -2025.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) –
Protecting Kagna River from filth, sewage and drainage water of Tandur
town and its vicinity – Request to make necessary arrangements – Reg.

- Ref: 1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-
Legal/TGPCB/TF/RO/UH-VI-2024-1851, Dt.19.11.2024.
3. TGPCB,RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025
addressed to the Municipal Commissioner, Tandur Municipality
communicated by the EE,ID.No.4/VKB , Endt.1329, Dt.17.02.2025.

* * *

It is to submit that, the Telangana Pollution Control Board vide reference 2nd
cited has issued the following directions to the Municipal Commissioner, Tandur
Municipality under Water Act as follows :

Para 9 : The Municipality shall ensure that :

- no untreated sewage is discharged into Kagna River under any circumstance
- no untreated sewage is discharged into Golla Cheruvu under any circumstance
- submit action plan on Construction of STP for treatment of Sewage from
Tandur Municipality.

Further, vide reference 3rd cited, TGPCB was requested to take necessary action
on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality is requested
to take necessary action to Construct the Sewerage Treatment Plant or to make
necessary alternative arrangements, in order to protect the water bodies from getting
contaminated as per the Hon'ble NGT and TGPCB orders.

Yours faithfully,

Sd/-

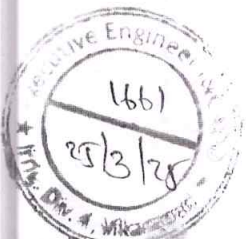
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

- Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4,
Vikarabad for favour of information and taking further necessary action.
- Copy to the Dy.Executive Engineer, I&CADD., Irrigation Sub-Division No.4, Yalal
for information and taking further necessary action.

Attested !!

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/ 53

Dt. 23-06-2025.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) –
Protecting Kagna River from filth, sewage and drainage water of Tandur
town and its vicinity – Request to make necessary arrangements –
Reminder - Reg.

- Ref: 1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-
Legal/TGPCB/TF/RO/UH-VI-2024-1851, Dt.19.11.2024.
3. TGPCB,RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025
addressed to the Municipal Commissioner, Tandur Municipality
communicated by the EE/ID.No.4/VKB , Endt.1329, Dt.17.02.2025.
4. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/153, Dt.19.03.2025.

** * **

In continuation to this office letter vide reference 4th cited, it is to submit that,
the Telangana Pollution Control Board vide reference 2nd cited has issued the
following directions to the Municipal Commissioner, Tandur Municipality under
Water Act as follows :

Para 9 : The Municipality shall ensure that :

- (i) no untreated sewage is discharged into Kagna River under any circumstance
- (ii) no untreated sewage is discharged into Golla Cheruvu under any circumstance
- (iii) submit action plan on Construction of STP for treatment of Sewage from
Tandur Municipality.

Further, vide reference 3rd cited, TGPCB was requested to take necessary action
on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality vide
reference 4th cited was requested to take necessary action to Construct the Sewerage
Treatment Plant or to make necessary alternative arrangements, in order to protect the
water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

In this regard, it is once again requested to take necessary action to Construct the
Sewerage Treatment Plant or to make necessary alternative arrangements, in order to
protect the water bodies from getting contaminated as per the Hon'ble NGT and
TGPCB orders.

Yours faithfully,

Shirisha 23/6/2025
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

[Contd..Pg..2]



[Pg..2]

1. Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.
2. Copy to the Dy.Executive Engineer, I&CADD., Irrigation Sub-Division No.4, Yalal for information and taking further necessary action.

Shrin 23/6/2015
 Dy. Executive Engineer, I&CADD.,
 Irrigation Sub-Division No.2, Tandur.

Recd 26/7/2015 o/c
 Office of The Municipal
 Council, Tandur

|| Attested ||

Sangalva
 Dy. Executive Engineer I&CADD.
 Irrigation Division No 4 Vikarabad



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

109

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/93

Dt.17-09-2025.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) – Drainage Disposal - Protecting Kagna River from filth, sewage and drainage water of Tandur town and its vicinity, Golla Cheruvu, Malreddypally Cheruvu – Request to make necessary arrangements – Reminder-2- Reg.

- Ref:** 1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-Legal/TGPCB/TF/RO/UH-VI-2024-1851, Dt.19.11.2024.
3. TGPCB,RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025 addressed to the Municipal Commissioner, Tandur Municipality communicated by the EE/ID No.4/VKB, Endt.1329, Dt.17.02.2025.
4. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/153, Dt.19.03.2025.
5. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/137, Dt.25.04.2025 addressed to the Municipal Commissioner, Tandur.
6. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/53, Dt.23.06.2025.
7. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/580, Dt.26.07.2025 addressed to the Municipal Commissioner, Tandur

* * *

In continuation to this office letter vide reference 4th & 6th cited, it is to submit that, the Telangana Pollution Control Board vide reference 2nd cited has issued the following directions to the Municipal Commissioner, Tandur Municipality under Water Act as follows :

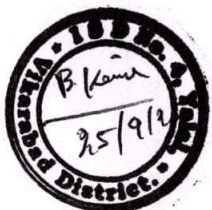
Para 9 : The Municipality shall ensure that :

- no untreated sewage is discharged into Kagna River under any circumstance
- no untreated sewage is discharged into Golla Cheruvu under any circumstance
- submit action plan on Construction of STP for treatment of Sewage from Tandur Municipality.

Further, vide reference 3rd cited, TGPCB was requested to take necessary action on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality vide reference 4th & 6th cited was requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

[Contd..Pg..2]



25/9/2025
Office of The Municipal
Commissioner, Tandur

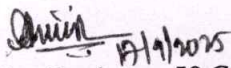
25/9/25
10 EE/25/2024/VKB

[Pg..2]

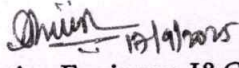
Also, the Executive Engineer, Irrigation Division No.4, Vikarabad vide reference 5th & 7th cited has addressed a letter to the Municipal Commissioner, Tandur to take necessary action in the above matter.

In this regard, it is once again requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements at Kagna River, Golla Cheruvu and Malreddypally Cheruvu, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

Yours faithfully,


Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

1. Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.
2. Copy to the Dy.Executive Engineer, I&CADD., Irrigation Sub-Division No.4, Yalal for information and taking further necessary action.

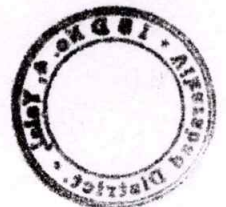

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

o/c

|| Attested ||



Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad



GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From
T. Shirisha, M.Tech.,
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur,
Vikarabad District.

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/ 12 †

Dt.17 - 01-2026.

Sir,

Sub: Irrigation & CAD Department – Vikarabad District – Tandur (V) & (M) – Drainage Disposal - Protecting Kagna River from filth, sewage and drainage water of Tandur town and its vicinity, Golla Cheruvu, Malreddypally Cheruvu – Request to make necessary arrangements – Reminder-3- Reg.

Ref: 1. Hon'ble NGT, Original Application No.07 of 2024.

2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-Legal/TGPCB/TF/RO/UH-VI-2024-1851, Dt.19.11.2024.

3. TGPCB,RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025 addressed to the Municipal Commissioner, Tandur Municipality communicated by the EE/ID.No.4/VKB , Endt.1329, Dt.17.02.2025.

4. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/153, Dt.19.03.2025.

5. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/137, Dt.25.04.2025 addressed to the Municipal Commissioner, Tandur.

6. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/53, Dt.23.06.2025.

7. EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/580, Dt.26.07.2025 addressed to the Municipal Commissioner, Tandur.

8. T.O. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/93, Dt.17.09.2025.

** * **

In continuation to this office letters vide reference 4th, 6th & 8th cited, it is to submit that, the Telangana Pollution Control Board vide reference 2nd cited has issued the following directions to the Municipal Commissioner, Tandur Municipality under Water Act as follows :

Para 9 : The Municipality shall ensure that :

- (i) no untreated sewage is discharged into Kagna River under any circumstance
- (ii) no untreated sewage is discharged into Golla Cheruvu under any circumstance
- (iii) submit action plan on Construction of STP for treatment of Sewage from Tandur Municipality.

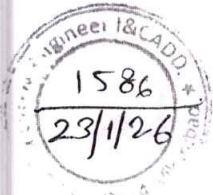
Further, vide reference 3rd cited, the TGPCB was requested you to take necessary action on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality vide references 4th, 6th & 8th cited was requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

[Contd..Pg..2]

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[Pg..2]

Also, the Executive Engineer, Irrigation Division No.4, Vikarabad vide reference 5th & 7th cited has addressed a letter to the Municipal Commissioner, Tandur to take necessary action in the above matter.

In this regard, the Municipal Commissioner, Tandur is once again requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements at Kagna River, Golla Cheruvu and Malreddypally Cheruvu, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

Yours faithfully,

Sd/-

Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

1. Copy submitted to the Executive Engineer, I&CADD., Irrigation Division No.4, Vikarabad for favour of information and taking further necessary action.
2. Copy to the Dy.Executive Engineer, I&CADD., Irrigation Sub-Division No.4, Yalal for information and taking further necessary action.

Shrin 17/10/2026
Dy. Executive Engineer, I&CADD.,
Irrigation Sub-Division No.2, Tandur.

// Attested //

Sangal

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Annexure -59 113

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From:
Sri.P. Madhusudhan Reddy, B.E.
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/137

Date: 25 -04-2025.

Sir,

Sub: I&CAD Department - Irrigation Division No.04, Vikarabad-Vikarabad District - Tandur (V) & (M) -Protecting Kagna River from filth, sewage and drainage water of Tandur town and its vicinity - Request to make necessary arrangements - Reg.

Ref:

1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-Legal/TGPCB/ TF/ RO/UH-VI-2024-1851, Dt. 19.11.2024.
3. TGPCB, RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025 addressed to the Municipal Commissioner, Tandur Municipality communicated by the EE,ID.No.4/VKB, Endt. 1329, Dt.17.02.2025.
4. DEE Tandur Lr No:- ISD No.02/TDR/DEE/AEE/2024-25/153, Dt: 19.03.2025

I invite attention to the subject cited above and to inform that vide letter 4th cited,the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur has submitted that the Telangana Pollution Control Board vide reference 2nd cited has issued the following directions to the Municipal Commissioner. Tandur Municipality under Water Act in respect of the subject matter which are as follows.

Para 9:The Municipality shall ensure that:

- (i) no untreated sewage is discharged into Kagna River under any circumstance.
- (ii) no untreated sewage is discharged into GollaCheruvu under any circumstance.
- (iii) to submit action plan on Construction of STP for treatment of Sewage from Tandur Municipality.

Further, vide reference 3rd cited, TGPCB has requested to take necessary action on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality is requested to take necessary action for construction of the Sewerage Treatment Plant or to make necessary alternative arrangements, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.



This is submitted for favour of Information and taking further necessary action

Yours faithfully,

Sd/- Dt. 25.04.2025

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

1. Copy submitted to the District Collector, Vikarabad District for favour of Kind information.
2. Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of information
3. Copy to the Sub Collector Tandur for favour of information.
4. Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter.

Subced 1 25/04/25
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

// Attested //

Signature

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Annexure - 60

115

GOVERNMENT OF TELANGANA
IRRIGATION & CAD DEPARTMENT

From:
Sri.P. Madhusudhan Reddy, B.E.
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ S&O Date: 26-07-2025.

Sir,

Sub: I&CAD Department - Irrigation Division No.04, Vikarabad-Vikarabad
District - Tandur (V) & (M) -Protecting Kagna River from filth, sewage and
drainage water of Tandur town and its vicinity - Request to make necessary
arrangements - Reminder - Reg.

Ref:

1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-Legal/
TGPCB/ TF/ RO/UH-VI-2024-1851, Dt. 19.11.2024.
3. TGPCB, RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025
addressed to the Municipal Commissioner, Tandur Municipality
4. DEE Tandur Lr No: ISD No.02/TDR/DEE/AEE/2024-25/153, Dt: 19.03.2025.
5. T/O Lr. No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/137
Date:25 -04-2025.
6. DEE Tandur Lr. No:- ISD No.02/TDR/DEE/AEE/2024-25/53, Dt: 23.06.2025
received in this office on Dt.:25.07.2025.

In continuation to this office letter reference 5th cited and as reported by the Dy.
Executive Engineer Irrigation Sub Division No.02, Tandur vide reference 6th cited, it is to
submit that the Telangana Pollution Control Board vide reference 2nd cited has issued
the following directions to the Municipal Commissioner. Tandur Municipality under
Water Act as follows:

Para 9: The Municipality shall ensure that:

- (i) no untreated sewage is discharged into Kagna River under any circumstance
- (ii) no untreated sewage is discharged into GollaCheruvu under any circumstance
- (iii) submit action plan on Construction of STP for treatment of Sewage from
Tandur Municipality.

Further, vide reference 3rd cited, TGPCB has requested to take necessary action on
the above points immediately.



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Hence, in this regard, the Municipal Commissioner, Tandur Municipality is requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders

Yours faithfully,

Sd/-26.07.2025

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information
- Copy to the Sub Collector Tandur for favour of information.
- ✓ Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter

Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad.

Su
26/7/25

11 Attested 11

Su

Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

Annexure - 61
117

2025

**GOVERNMENT OF TELANGANA
IRRIGATION & C.A.D.DEPARTMENT**

From:
Sri.V. Ashok Kumar AMIE.,
Executive Engineer, I&CADD.,
Irrigation Division No.4, Vikarabad,

To
The Municipal Commissioner,
Tandur Municipality,
Tandur, Vikarabad District.

Lr.No: Irr.Dvn.No.4/VKB/ EE/DEE(T)/AEE(T)/2025-26/ 11 41

Date: 31 -01-2026.

Sir,

Sub: Tandur (V) & (M) – Drainage Disposal - Protecting Kagna River from filth, sewage and drainage water of Tandur town and its vicinity, Golla Cheruvu, Malreddypally Cheruvu – Request to make necessary arrangements – Reminder-3-Reg.

- Ref:** 1. Hon'ble NGT, Original Application No.07 of 2024.
2. TGPCB, Hyd, Board directions to Tandur Municipality, Order No.R-1-Legal/TGPCB/TF/RO/UH-VI-2024-1851, Dt.19.11.2024.
3. TGPCB,RRD,Hyd, Lr.No.3/Gen/TGPCB/RO/RRD/2025-1410,Dt.28.01.2025 addressed to the Municipal Commissioner, Tandur Municipality.
4. DEE TDR Lr.No.ISD No.2/TDR/DEE/AEE/2024-25/153, Dt.19.03.2025.
5. T.O Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/ 137, Dt.25.04.2025 addressed to the Municipal Commissioner, Tandur.
6. DEE TDR. Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/53, Dt.23.06.2025.
7. T.O EE/ID No.4/VKB, Lr.No.IRR.DIV.No.4/VKB/EE/DEE(T)/AEE(T)/2025-26/580, Dt.26.07.2025.
8. DEE TDR Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/93, Dt.17.09.2025.
9. DEE TDR Lr.No.ISD No.2/TDR/DEE/AEE/2025-26/127, Dt.17.01.2026.

* * * * *

In continuation to this office letter vide reference 7th cited, it is to submit that, the Telangana Pollution Control Board vide reference 2nd cited has issued the following directions to the Municipal Commissioner, Tandur Municipality under Water Act as follows :

Para 9 : The Municipality shall ensure that :

- (i) no untreated sewage is discharged into Kagna River under any circumstance
- (ii) no untreated sewage is discharged into Golla Cheruvu under any circumstance
- (iii) submit action plan on Construction of STP for treatment of Sewage from Tandur Municipality.

Further, vide reference 3rd cited, the TGPCB was requested you to take necessary action on the above points immediately.

In this regard, the Municipal Commissioner, Tandur Municipality vide references 4th, 6th 8th & 9th cited was requested by the Deputy Executive Engineer, Tandur to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

Hence, the Municipal Commissioner, Tandur is once again requested to take necessary action to Construct the Sewerage Treatment Plant or to make necessary alternative arrangements at Kagna River, Golla Cheruvu and Malreddypally Cheruvu, in order to protect the water bodies from getting contaminated as per the Hon'ble NGT and TGPCB orders.

Yours faithfully,

o/c

V.A. 31.1.26
Executive Engineer, I& CADD,
Irrigation Division No. 4, Vikarabad.

Sau
31/1/26

- Copy submitted to the District Collector and Magistrate, Vikarabad District for favour of kind information.
- Copy submitted to the Superintending Engineer, Irrigation Circle Chevella, for favour of kind information.
- Copy to the Sub Collector Tandur for favour of information.
- Copy to the Dy. Executive Engineer Irrigation Sub Division No.02, Tandur for information and to persue the subject matter

o/c

V.A. 31.1.26
Executive Engineer, I& CADD,
Irrigation Division No. 4, Vikarabad.

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31/1/26

// Attested //

Sangaluru
Dy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Minor Irrigation Tanks – Transfer from Panchayat Raj Department to Minor
Irrigation Department – Orders Issued.

PANCHAYAT RAJ AND RURAL DEVELOPMENT (PROGS.I) DEPARTMENT
G.O.Ms.No.216.
Dated: 13-6-2005.

ORDER:

There are 66195 Minor Irrigation Tanks having ayacut of less than 40 ha in the State. Total ayacut for these tanks is 6.96 lakhs ha. Panchayat Raj Department is responsible for management and maintenance of these tanks. During the District review meeting of Karimnagar District it was proposed that the management of all Minor Irrigation tanks shall be transferred from Panchayat Raj Department to Irrigation Department for revitalization and better management of these tanks to ensure their effective utilization for irrigation purposes.

After careful examination of the issue Government hereby order that all minor irrigation tanks under the control of Panchayat Raj Department shall be transferred to the Irrigation Department. However, the maintenance of all these tanks will be done through the Gram Panchayats concerned. Irrigation Department is requested to take further necessary action.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

MOHAN KANDA.
CHIEF SECRETARY TO GOVERNMENT

To
The Prl. Secretary to Government Irrigation Department
The Prl. Secretary to Government Panchayat Raj & Rural Development
Department
The Engineer-in-Chief (Panchayat Raj) Hyderabad.
The Engineer-in-Chief (Irrigation) Hyderabad
Copy to
All District Collectors
Copy to All Spl. Chief Secretaries/Prl. Secretaries/Secretaries to Government

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Copy to Spl. Secretary to Chief Minister.
Copy to P.S. to all Ministers
Copy to P.S. to Chief Secretary to Government

// Forwarded by Order //
SECTION OFFICER

// Attested //



Jy. Executive Engineer I&CADD.
Irrigation Division No 4 Vikarabad